of the workers, that the Government may at least rise to the occasion and come to their help and take over this industry.

THE NAVY (AMENDMENT) BILL, 1982

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA); Sir, on behalf of Shri R- Venkataraman, I beg to move for leave to introduce a Bill further to amend the Navy Ac^v, 1957.

The question was proposed.

श्री शिव चन्द्र झा (बिहार) : उपसभापति जी,

श्री उपसभापति : उनको परमीशन हमने दी है, इजाजत दी है ।

श्री शिव चन्द्र झा : हां वह इजाजत मिल गई है, मैं देख रहा हूं कि कागज आपके पास बढ़ गया है . . . (व्यवधान)

श्रीमन्, इस विधेयक में ये यूनिफार्मिटी ला रहे हैं नेवी, आर्मी और एयर एक्ट में । आर्मी और एयर एक्ट के मुताबिक ये लोग आफिसरों का समरी ट्रायल करते थे । नेवी में सबार्डिनेट अफिसर का ही, लेकिन उससे ऊपर का नहीं । अब इसमें उसको यूनिफार्मिटी में ला रहे हैं । एयर, नेवी और आर्मी, तीनों में एक समान समरी ट्रायल हो जाये सबार्डिनेट और हायर आफसिर्स का, यह बात ठीक है । लेकिन मैं यह जानना चाहता हूं कि यूनिफार्मिटी यदि आप लाते हैं तो इस बात को यूनिफार्मिटी क्यों नहीं लायी जाती है कि नेवी, एयर और आर्मी तीनों के बैजेज जो हैं वे बाई लिंगुअल हों । उसमें यूनिफार्मिटी क्यों नहीं लाते हैं । तीनों के बेजेंज, आफिशियल, लेंग्वेज की रिक्वायरमेंट है कि बाई लिंगुअल होने चाहियें । लेकिन वह अभी तक हो नहीं पाए हैं । उसमें सरकार यूनिफार्मिटी क्यों नहीं करती है । उसमें बड़ा खर्च नहीं है सिर्फ 10 लाख का खर्च है (समय की घंटी), सुनिये । जितना एलोकेशन इस पर हुआ है तो कुछ यूनिफार्मिटी के ऊपर भी क्यों नहीं हो रहा है ।

श्री उपसभापति : आप तो मेरिट पर चले जा रहे हैं ।

श्री शिव चन्द्र झा : जो इंडियन ओशन और भारतीय नैवी का तकाजा है तो एक विक्रांत से काम नहीं चलने का है, तो सरकार उसके डेवलपमेंट के लिए, उसके विकास के लिए क्या अगर कम से कम दो नहीं तो एक ही और विक्रांत बनाने की व्यवस्था कर रही है या नहीं । इन दो बातों की सरकार सफाई करें ।

MR. DEPUTY CHAIRMAN; The question is:

"That leave be granted to introduce a Bill further to amend the Navy Act, 1957."

The motion *was adopted.*

SHRI SAWAISINGH SISODIA: Sir, I introduce the Bill.

THE BUDGET (GENERAL) 1981-82 GENERAL DISCUSSION—contd.

SHRI D. HEERACHAND (Tamil Nadu): Mr. Deputy Chairman, it is my pleasure tp participate in the discussion of the budget presented by the youngest Finance Minister, Shri Pranab Mukherjee. It is true that he has tried his best in the budget to ease the burden on the low and middle

[Shri D. Heera Chand]

income groups. The budget is rathet the other side of 20-point programme announced by our hon. Prime Minister recently. Paragraph 42 of the Finance Minister's speech leads us to his correct of thinking. Perhaps, it is the first time that a Finance Minister announced a social security scheme encouraging even low income group to save something. But he has to see that apart from the age restriction of 18 to 45, certain income limit should also be specified enabling only low and middle clas? people to take advantage of it. Since it is not intended to bring out the black money, the Minister has to draw necessary guidelines only for the benefit of poor and needy people. Some hon. Members doubted about its success. I am pretty sure that this scheme will be crowned with success.

I would like to request the Finance Minister to cut the non-Plan expenditure. It is growing beyond our control. In the revised estimate? for 1981-82 it was only Rs. 16,160 crores; but in the new budget estimate jt is increased to Rs. 17,874 crores, that is, •nore than Rs. 1,700 crores.

When the Finance Ministry advises our Tamil Nadu Government against our agricultural debt-relief programme, why should they incur so much amount in non-Productive Plans? Unless each and every paisa is properly spent, I am afraid, most of our programmes will be only half done. For example, there was a special component Plan of Rs. 110 crores for Scheduled Castes in 1981-82. Yet the condition of those people remains more or less the same. On a number of occasions we had discussions in this House on the attacks on Hari-jans and Girijans. Similarly our Tamil Nadu Government was not given the proper assistance and the necessary funds for implementation of our programmes. Here I would like to point out that our Tamil Nadu Government is the only Government in the whole of the countrv to pro-vide pathways ;o burial grounds for Harijans. Again, our State is one of the States without any adverse comments from the Reserve Bank.

All the important points, particularly No. 4, No. 5, No. 9, No. 11, No. 13 and No. 15, of the 20-Point Economic Programme have already been taken up by our (revolutionary leader Thiru MGR, even before the dJe of announcement by our honourable Prime Minister. Yet our demands in regard to the S'ethusamud:am project, the highway project on the east coast, the rapid transit system in Madras city, etc. remain without any positive response from the Central Government. With regard to point No. 11 of the Programme, Sir, our Prime Minister has emphasised the need for rural electrification. An outlay of Rs. 361 crores was planned in the Budget for this purpose. May I request the honourable Minister to give the necessary aproval to the Sethusamudram project? If it is approved, we will get an income of Rs. 1.34 crores frorr. power alone, apart from the income of Rs. 2.32 crores from other sources and we will also be able to save precious fuel. Similarly, if our highway project on the east coast is approved, this will be a very good link for aH the seven districts from Madras to Kanyakumari. Even for our armed forces this "will be an added strength since it covers an important coastl:ne. It would not cost the Central Government, too much. It is a matter of Rs. 80 crores only approximately. Since our Finance Minister has increased the defence expenditure from Rs. 4.600 crores to Rs. 5,100 crores, I hope he would have thought of our demand for this important project. I would remain greatful to him if he confirms--* this. Sir, the Sethusamudram pre-pect will cost Rs. 106 crores. I request the Finance Minister to see that necessary provision is made for this project also at trie earliest.

Sir, the Tamil Nadu Government has also electrified all the villages in

the State. Hence our request for this project drew immediate attention from the Finance Ministry. In regard to point No. 15 of the 20-Point Programme, our Tamil Nadu Government has already made a Pro-vision of Rs. 100 crores in our new Budget. Perhaps our Tamil Nadu Government is the only Government to take up this programme sincerely since the Prime Minister announced it. Our Tamil Nadu Finance Minister made necessary provisions in his Budget to offer nutritious food to children. Our Chief Minister has already announced on the 5th March this year that this programme will be completely managed by dedicated women only. I hope the Central Government would appreciate this and would offer us the necessary assistance. Sir, the figu'res in the Health Ministry will speak for themselves as to how our Tamil Nadu Government implemented the family planning programme sincerely. Hence I extend a hearty welcome to the decision of the Government to meet the entire expenditure on Village Health Guide Scheme and to increase the outlay from Rs. 155 crores to Rs. 245 crores.

Under Article 45 of our Constitution, it becomes our bounden duty to provide free and compulsory primary education. The Tamil Nadu Government follows this directive sincerely. Hence I request the Minister to offer Us the necessary financial assistance for sponsoring integrated child development programmes throughout Tamli Nadu. As I said earlier, Sir, seventeen to eighteen thousand crores of rupees are being spent without any appreciable result as non-Plan expenditure. There are some schemes in the various Ministries and Departments which remain only on paper or as exhibits to some foreigners. Even in the opinion of many Parliamentary Committees and State and Central Government audit authorities, these so-called schemes have become burdens to the tax-payir.g public. Hence the honourable Finance Minister should take up the programme of economy drive to get rid of these schemes which have not been included in the 20-Point Programme, if he really means this year to be the Productivity Year.

Sir. with regard to the salaried class, the Minister was kind enough to raise the rate of standard deduction; from 20 to 25 per cent and to *ailow* encashment of the unavailed earned leave exemption from Income-Tax, I request the Minister to raise the ceiling for gratuity also from 30,000 rupees to two lakhs. It was not raised for so many years. Hence I hope the Minister will rise to the occasion and raise this to get the cheers of the officiali serving in various sectors. In the field of social security schemes, the Finance Minister should organise a Small Savings Prize Deposit Scheme ranging from Rs. 50 to Rs. 5,000 and should exempt the prize amount from Income-Tax.

I would also like to draw the attention of the Finance Minister regarding the dual pricing policy far cement. I don't think this is a right approach. With the introduction of this scheme, the Government have only legalised the blackmarketing of cement. Moreover, all the cement based cottage industries, cement based tiny industry and cement based self-employed technocrat industry will perish, resulting in unemployment of lakhs of poor people all over the country as well as thousands of crores of public finance invested in this sector will surely be lost. I earnestly request the Finance Minister to look into this matter seriously and at least provide controlled cement on permits to all cottage, tiny and self-employed technocrat industries which are cement based.

Budget changes in respect of plastic products have caused severe hardship to common man. Now-a-days, in villages in operating their pump sets, farmers require the plastic hose (Section and delivery) for pumping water to their fields. The plastic ho^e pipe is made out imported or indignous PVC resin, which is already heavily taxed at 40 per cent plus 5 per cent and with the recent Budget changes the plastic

[Shri Heera Chand]

hose has to further bear 8 per cent more under Tariff item 68. This additional levy would completely paralyse the hose manufacturing industry and this is lively to cause devastation among the agricultural community, I appeal to the Finance Minister that an exemption may be granted to the plastic hose used for agricultural purposes from the imposition of the 8 per cent levy.

Once again, Sir, I congratulate the Finance Minister for presenting such a nice Budget in the interests of the common man.

Thank you very much.

SHRIMATI PRATIBHA SINGH (Bihar): Mr. Deputy Chairman, Sir, I would like to congratulate the Finance Minister for presenting a balanced Budget. He has taken note of the internal as well as international realities. In economics, these realities have to be taken note of. And. therefore, I do not agree with the Opposition that it is an unrealistic and unbalanced Budget. In fact, I feel it is very balanced Budget. There are four criteria on which one has to judge whether it is a balanced Budget or not. It is not necessary that something very exciting or something very unusual has to be done. The entire economic life of the country has to be taken note of.

Sir, what are these criteria? To me, there are four criteria on which a Budget has to be judged.

One, what are the concessions given to different sectors and sections on the revenue side?

Two, on the expenditure side, what are the priorities taken into consideration?

Three, our economy being a mixed economy what is the priority that the Government wants to give?

Four, what is the level at which deficit financing is fixed so as to reduce the inflationary pressures on the economy?

These are the four criteria, Sir, on the basis of which we can judge a Budget. If we examine the present Budget on these basis, we find that the country has a very balanced Budget, I will discuss these four criteria one by one.

In regard to the first, the emphasis is not on earning revenue through taxes but through mopping up savings and priority incentives for raising productivity. In many countries it was thought that tax is the only means for revenue. But now as < things are developing in the world, the emphasis has moved from mopping up revenue only from taxes to boosting savings, giving incentives for boosting savings and to production by giving certain concessions.

Sir, I will jus: go through certain things which the Finance Minister has given in his speech. The first thing is that the scheme of deductions has been liberalised in respect of long-term savings like L.I.C, Provident Fund contributions, etc. Here, Sir, the Finance Minister has very pointedly said that 15 per cent of the L.I.C. policies lapse within a short time or within a year. Therefore, to boost this up, he has said that concessions would be available if the premium continues for two years Here I have a small suggestion to make. The women have a great persuasive talent. If the women are given incentives and if they are utilised for going house to house to collect the premium it will boost up collections. What happens is that j out of lethargy one does not get time and therefore one is not able to deposit the premium. This will help the housewife to i;et additional income and the L.I.C. will also get the premium in time.

Deduction of 100 per cent will be allowed in respect of first Rs. 6000 of the qualified savings instead of the-

existing limit of Rs. 5000, 50 per cent will further be allowed on the next Rs. 6,000 plus 40 per cent of the balance will be allowed for deduction from the income for purposes of income-tax. This will boost up savings and will help to overcome the revenue loss which is there by giving certain concessions.

Similarly, the monetary ceilings in respect of savings qualified for deductions is also proposed to be raised from Rs. 30,000 to Rs. 40,000. Here, I will congratulate the Finance Minister for taking into account the difficulties faced by playwrights, artists, musicians, sportsmen and athletes because they have a lot of problems. They do not have the lawyers like the big business houses. Therefore, giving these deductions to these people is really a welcome step. For them, the limit has been raised from Rs. 50,000 to Rs. 60,000. It is especially welcome and it has to be welcomed in our country. It is clear that these incentives will encourage mobilisation potential.

In addition, relief by raising the percentage of standard deduction from 20 per cent to 25 per cent, without disturbing the ceiling of Rs. 5000, will also be an additional incentive and will give relief to income-earners up to Rs. 20,000 per annum. This measure will help mostly the salaried class. They need this help at the moment when the prices have gone so high.

There are further incentives for stimulating savings and incentives. For example, there is the proposal for raising the ceiling of income invested in special financial assets which is eligible for exemption from income-tax from Rs. 3000 to Rs. 4000 and a separate ceiling in respect of income from units from Rs. 2,000 to Rs. 3,000. The investments covered by the provision are: Government securities, notified debentures, deposits under notified schemes of the Central Government, shares in Indian companies, units in the Unit Trust of India, deposits with banking companies, cooperative banks, land mortgage banks and land development banks, deposits with approved financial corporation en-gaged in providing long-term finance for industrial development in India or with a public company registered in India, with a similar objective, deposits with any authority constituted in India for satisfying the need for housing accommodation or for planning, development or improvement of cities, towns, and villages or for all. This is very important because many people •are without houses in our country and this will boost up construction, of houses. This is a good step. Also, there are deposits with cooperative societies and shares in any cooperative society. While the Government has given incentive by these methods to boost up savings from- the public, I would like to point out one thing of which the Finance Minister has to take note of. Everybody wants to have a quick return on his money. Now, there are institutions and organisations in the big cities like Sancha-yita and Santoshi, etc. They are working in big cities like Calcutta and they may give up to 36 per cent interest on your money. In the beginning they go to the houses and pay the interests and naturally people will get very much interested. And when these organisations or the people who have formed these collect a certain amount, then suddenly these organisations disappear. This has happened in organisations like the Sanchayita in Calcutta. And I know of a large number of people who have invested all their savings left high and dry, weeping and wailing. For such organisations, the Government must think of something, some way...

MR. DEPUTY CHAIRMAN: Who can give 36 per cent interest?

SHRIMATI PRATIBHA SINGH: They have given for a little while.

MR. DEPUTY CHAIRMAN: They cheated. . --.

SHRIMATI PRATIBHA SINGH: And the Finance Minister is aware oi these organisations and he must do something.

Sir, among other things, inflation has eroded the value of Insurance. When' pricas are spiralling inexorably, a small amount available within a relatively short period is worth a larger amount received after a long time. It is probably that the tax-sheltered Bonds which will go by the name of Papital Investment Bond will, therefore, I have a greater appeal to the bigger tax-payers. The Government may think of exempting it from death duty because others have already been exempted. So, this is one relief to encourage people to invest more. So far, Government expects only Rs. 250 crores from this. But given a little more facilities, this may increase substantially. We should also take into account a parallel measure. This is to raise the ceiling of the value of Investments in specified financial assets exempt from wealth-tax from Rs. 1.50 lakhs to Rs. 1.65 lakhs. In addition, the separate exemption of Rs. 25,000 provided in respect of units in the UTI is proposed to be raised to Rs. 35,000. All these are, Sir, excellent saving$_g$ incentives. Though the revenue loss on account of these incentives will be of the order of Rs. 61 crores, it is clear that a large mobilisation of savings will be effected which will more than offset the revenue loss. In addition, new schemes for mobilising private savings should be mentioned, specially the Social Security Scheme, the scheme under which an individual between the age of 18 to 45 can invest upto Rs. 5,000 which will triple in 10 years; that will become Rs. 15,000. But if the same Security is reinvested in 12 per cent National Savings Certificates, this will fetch Rs. 20,000 after 12 yars This is a good scheme for the middle-income group because Rs. 5,000 is not a very big amount to invest. And by this scheme, the small investors have been helped. The added attraction under ^he new Social Security Certificate is the automatic facility of the nominee becoming entitled to the full maturity value en the demise of the certificate-holder. The capital investment bonds will also contribute to the diverting of money flowing into the parallel economy into the open economy. Here, I want to congratulate the Finance Minister for a bold decision. The experience of previous years of collecting black money only through raids has never yielded the expected resuHs. I don't say that you do not raid. You do r.aid. But the question is that now is the time when you should find out how much money you have been able to collect. Have you have been able to really collect from the big houses like the Birlas, the Tatas and others? They are always safe because they have got huge organisations to save themselves and they know the loopholes. So, the harassment that i_3 caused is counter productive, and instead of the Government getting any praise, it has become-a regular feature of increased corruption, and ultimately not much gain. Therefore, the F.M. has done a great service in bringing the parallel economy of blackmoney into the regular economy End this will help in a lot of our projects which we want. The F.M. has also made numerous changes in the tsx laws to mobilise more of internal savings. He has also endeavoured to facilitate a la'rgsr flow of foreign exchange from non-resident Indians, with minimum hurdles. For example exemption from income-tax, wealth-tax, gift-tax on investments made in the 12 per cent six-year national savings certificates has been made possible. There will also 'be permission for investment out of non-resident, external accounts in any Indian company, partnership firm, trust or corporate bodies which are cwned to the extent of 60 per cent by non-residents of Indian origin.

Now, let us consider what are the priorities in regard to expenditure? The first point to be noted is that top priority has been given to energy saving and protection of environment.

In the world of today, energy and economy have almost become interchangeable terms. In this connection, I would like to point out, Sir, that wherever the full capacity is not being utilised, the Finance Minister should find out ways and means to have these power houses work to their full capacity because energy is needed. Whether we want to boost up agriculture, whether we want to boost up industry or increase the production from the cottage industries sector, want energy. That is the reason why energy in the world of today is given the topmost priority.

The Plan outlay for 1982-83 has been raised by 21 per cent. That there has been a larger allotment of defence is perfectly understandable, especially in view of the world tensions that are growing in the world and are found round about our country. The concessions in pension to defence personnel are going to help a great deal the defence personnel.

The 20-point programme has been given a special place and several areas have been emphasised and added. Some of the opposition Members have said, why 20 points only, why not 18, why not 15? But I would like to ask, why not 20? This 20-point programme has a special meaning for the people in general. The people know that 20-point means common man's benefit. That meaning has been attached to it.

A provision of Rs. 2,133 crores has been made for irrigation and command area development programmes in the Central and State plans. Sir, here I would like to add that the Finance Minister may take note of the fact that backward States like - Bihar may be given a little additional sum to develop their irrigation facilities especially to Bihar because that is an agricultural State. It has not so much developed as an industrial State, but it is more of an agricultural State. The outlay for agriculture in the Central and State plans has been raised to Rs. 1,202 crores from Rs. 1,047 crores in 1981-82. This includes provision for pulses, oilseeds and dry land farming. The export of oilseeds especially will earn us foreign exchange in a good way.

A provision of Rs. 190 crores has been made for the integrated rural development programme. Here we have to see that what we have allotted for the rural development programme is actually utilised and if necessary a monitoring cell may be formed so that it is seen that the allotment is utilised and does not lapse. Special importance has been given to functional literacy programme fox women and the allocation has been raised from Rs. 3 crores to Rs. 4.6 crores. This is specially welcome.

Then there is the integrated child development service being expanded to 1000 projects against the earlier target of 600 projects. Here I would like to suggest one small thing that incentive to toy industry should be given. As food is necessary for the body, for the child's mental and intellectual development toys are necessary. In Japan and other developed countries of the world they have given special importance to it. They have given sufficient incentives and toys are very cheap there. But here in our country toys are so costly that for a common man to buy those toys for the children, is just not possible. In some of the developing countries, the psychology of the child is built through the toys; they know how to break the toys, and then they build up these toys themselves. Therefore, this is as necessary for the child as food is for the body. Therefore. I request the Finance Minister to do something in this regard.

Adult education programme will receive an outlay of Rs. 14.25 crores in 1982-83. Outlay for development of village and small industries has been raised to Rs. 340 crores against Rs. 315 crores in 1981-82. Here I will again suggest that if you want to develop these small-scale indus-

[Shrimati Pratibha Singh]

tries, then raw material needed for these small industries must be available at the local level; otherwise you allot money but the results that you want to achieve, are not forthcoming.

The youth should be harnessed for self-employment programmes so that there is no rush to cities for clerical jobs. Today, if a boy does his matriculation or I.A. or B.A. he has no other ambition except to get into some service right from the job of a *chaprasi* to a clerk. If we are able to give certain incentives there itself and tell them how to carry on that w.ork, then self-employment programme would be geared up at that level.

The other areas which have been given priority are transport sector and National rural employment programme which is expected to generate employment of about 350 million mandays in the rural areas besides creating community assets. Rural water supply programme, has also been accorded a high priority. Rural electrification gets Rs. 354 crores which will electrify 25,000 additional villages. On paper, this is all right. Electricity is there in the villages; poles are there but the electricity is not available either for the tubewells or to the small and cottage industries. Therefore, the people do suffer. Something has to be done so that electricity is readily available.

In addition, a special place has been assigned to biogas plants, social forestry schemes and family planning. It is thus clear that the Budget presents a sound distribution of revenue over a well-balanced and well-defined objective which will lead the country to a higher road to progress and stability and productivity.

Now we come to the flna] question, and that is the level of deficit financing. Here we must compliment the Finance Minister for having been able to keep the deficit financing at a reasonably optiir. um level. The deficit is estimated to be of the order of Rs. 1365 crores. This compares well with Rs. 1700 crores last year. And when we compare it with 1979-80 Budget, ithe Janata Government's ruinous budget where the deficit reached the perilous peak of Rs. 2700 crores—not only that, they resorted to gold auction, they disturbed the whole planning machinery, and ruined the economy of this country—we feel that the Finance Minister has rendered an invaluable service by proposing only a modest sum of Rs. 1365 crores. Sir, it has also been accepted that deficit financing should not be very low. If it is very low, then also, it is not good because this would affect productivity and the flow of money.

1.00 P.M.

In the end, I would like to make one suggestion. Many developed and developing nations have adopted International Accounting Standard No. 6 (Accounting), treatment of changing prices to their local needs to overcome the problem of inflation. It is high time the professional accounting bodies, business managers and other get together and make concentrated efforts towards seeking a satisfactory solution, with the Government's approval. Sir, my suggestion is that a high level expert committee on the lines of the Sandiland Committee of the U.K., with the objective of studying the ways and means of solving the problem, should be set up.

Sir, the forward thinking of our great Prime Minister has been reflected in the Budget which has been presented by the Finance Minister with concessions and incentives, for boosting production because she has_--i declared this year as Productivity Year. India is bound to move faster to the peak of progress. Indians staying in foreign countries will get a chance to participate in our national development programmes, and feel proud. Sir, the necessity of the IMF

loan has already been discussed in this House in greater detail. Criticism has been made that the Budget has been prepared in consultation with the officers there. I do not agree with this. Our Prime Minister is very proud of the rich heritage of this country and she will not succumb to any pressure from any quarter. Sir, I would not like to go into the details of this. At least, we have not, like them, played with the economy of this country. On the other hand, we have tried to put the economy back on the rails. Thank you.

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Mr. Deputy Chairman, Sir, I rise to welcome the Budget presented by the hon. Finance Minister, for the year 1982-83. I support it wholeheartedly and congratulate the Government for identifying the areas of priority.

[The Vice-Chairman (Shri Dinesh Goswami) in the Chair.]

Sir, the presentation of the Budget is not only to give a statement of the estimated revenue or incomes and expenditure for the coming year. It also means that we have a duty towards the people, that we have to redeem the pledges which we have made to the people and that we have to honour the commitments we have made to the people, on whose mandate we are sitting here. The new twenty-point programme given to us by our worthy and dynamic leader, Shrimati Indira Gandhi, and her Government reflects the determination with which they have actually committed themselves to stand by the people and to work for their upliftment. My hon. colleagues and also the people of our country are aware of the legacy which was left over to us by the previous regime. Our national economic infrastructure was left in shambles, all battered and shattered. The backlash of the problems created and multiplied by a divided House that sought to govern this country spelt crisis unabated till the year 1980 when the present Government took over. It was at this time when a clarion call was given by our beloved leader Shrimati Indira Gandhi to her party and the country. An Urdu Poet said it as though on her behalf:

"दे रहा हो वक्त जब आवाज़ सर पे
तुम रहे चुप तो कहो सारा जमाना क्या कहेगा ।

जब बहारों को खड़ा नीलाम पतझड़ कर रहा हो
तुम रहे गर देखते तो बोलो आशियाना क्या कहेगा ।।"

The people's massive mandate to the leader and to the party which had stood by them, I think, was a response to this clarion call. In the last two years the Government has tried to grapple with the numerous problems that they faced and has successfully arrested inflation which stood at 23.3 per cent when it took over and if calculated on a point-to-point basis, from January, 1980 to January, 1982 it was 4.9 per cent and in the last week of February it stood at 3.1 per cent. The deceleration in the wholesale prices has occurred in a wide range of commodities and is generally reflected in the consumer price index as well. From a crisis management of 1979 we have moved on to the path of consolidation and growth. The motto before the Government is: 'Save, invest and produce and get concessions to export'. This is because all the countries, capitalist countries, Communist countries, socialist countries, are laying stress on production and with good reason too because we need more oil, we need more foodgrains, we need electricity, we need fertilizers, etc. These are the core sectors we all have to stress upon if we have to build strong economic structure for our economy. A close and dispassionate look at the 20-point programme shows a fine

[Shrimati Usha Malhotra]

balancing between production and welfare because without production we cannot spell out welfare of the economically weaker sections of the society. Hence, implementation of the 20-point programme is very very vital and we have to see that it works. I would request the hon. Members across the floor to realise the gravity of the situation and give us a helping hand in trying to give a shape to this 20-point programme. Agricultural and industrial production have to go up because the main duty at the moment is to serve the people on whose mandate they also are sitting here. Our goals are common and I would request them to join hands with the Government and to see that we are able to bring about a change for the better so far as the weaker sections of the society are concerned. There is an increased output in the core sectors also. The implementation has yielded tangible results. The production apparatus is strengthening the national economy. It is remarkable that the Finance Minister has not only increased the plan allocation by 21 per cent but has also raised the defence outlay by Rs. 500 crores and this he has achieved by presenting a reasonable deficit of Rs. 1365 crores. This deficit is reasonable if we compare it with the deficits of the previous years. In 1978-79, of deficit was Rs. 1590 cro?»2s; in 1979-80, it was Rs. 2700 crores; in 1980-81, it was Rs. 1975 crores; in 1981-82, it was Rs. 1700 crores; in 1982-83, as I have just mentioned, it has been reduced to Rs. 1365 crores. While reducing the deficit, indirect taxes have been levied which are neither going to hit the poor and the middle sections, nor will they lead to a price rise. On the other hand, relief has been given to the lowest rung of the income-tax payers. Thfire is also a welcome relief in the capital gains tax. In addition, there is a provision for relief for investment in the construction of houses, which is called for because of the shortage of roofed accommodation.

The Budget vml also give a fillip to industrial production as well, because we are ti-ying to work out a higher production for the already installed units. They will also get substantial tax rebates for producing more due to the higher utilisation of their installed capacity. The production thus generated will counter shortages in certain sectors of our economy. This will discourage generation of black money.

Higher plan outlays, both in the State and the Central sectors, will lead to development and economic growth. It is gratifying that due attention has been paid to the important sectors of generation of energy, irrigation, for improving agriculture and for rural development programmes. The plan outlays have been increased in all these sectors. The increase in the Central sector of accelerated rural water supply programme from Rs. 80 crores to Rs. 127.5 crores is very welcome. The State plans are being supplemented by the provisions of Central sector.

While distributing this assistance to the States, I would plead that special attention be paid to the hilly areas where the cost of providing drinking water supply schemes is very much higher than that in the plains on account of scattered population. The schemes that we plan for the hilly areas cost much more than that in the plains. In certain areas, the water has to be pumped to a certain level. In certain areas, it has to cover a vast area before it reaches the inhabited areas in these hilly regions. I am sare the Minister of Works and Housing will pay special attention to this problem and I would request the Government to create a separate cell for the planning of schemes for these areas because so far what I feel is that in all the schemes that have been made in the Yojana Bhavan we have not had the type of attention we needed in these hilly regions. They tend to lag behind and are not able to keep pace with the growth in the rest of the country. *(Time bell rings.)* Sir, I asked for twenty minutes.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): I do not *know*. *Is* that *so,* Mr. Kalpnath Rai?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ' PARLIAMENTARY AFFAIRS (SHRI KALPNATH RAI): Yes.

SHRIMATI USHA MALHOTRA: Another welcome feature of the Budget is the substantial increase of 50 per cent for family planning, for which the amount has : risen from Rs. 155 crores to Rs. 243 crores. This is very essential as a balance between resources and the population has fallen completely out of proportion. Because that was disturbed vitally earlier, these programmes have to be under way so that we are able to keep pace with the development planned. This is only possible if we are able to check the population explosion.

All the fruits of development and economic growth get diluted by the ever-increasing population. I am sure, with the increased allocations for family planning and family welfare programmes, there will be results and we will be able to achieve what we plan for today.

I am particularly happy that women's welfare has received the attention of the Government and a sum of Rs. 16 crores has been included in the Central Plan. I would request the Government that in addition to providing for literacy of adult women, this amount be spent on other welfare programmes for women like providing hotels for working women, for opening ITIs for their vocational training and polytechniques too, so that they are able to become useful citizens of this great country and they can also contribute towards the building up of the national economy.

I congratulate the Finance Minister for making separate provision for Central assistance for the development of hilly areas. I would, however, point out that the provision made in the budget seems to be inadequate and should be increased substantially. The planning process for hilly areas has to be different, as I have already mentioned and, I hope, the Government will give attention to it.

I am very much surprised that a charge has been levelled by the Opposition benches that the budget is IMF-oriented. This is totally wrong. I would ask that instead of making these vague statements, let them bring out the features of the budget which may prove their point. On the other hand, this budget is a People's Budget and it has been framed with great care and attention for helping those sections of the society which have been socially backward and economically weak for the last so many years. It is a welcome budget for all of them. I say, let them bring out the features. At the same time, I would like to bring out certain facts which the budget mentions. Do these things prove, in any way, what they actually allege?

1. Income-tax relief has been given to those drawing salary up to Rs. 20,000 per annum.

2. The minimum amount of pension plus relief has been raised to Rs. 150 per mensem which will benefit about seven lakh low paid pensioners and two 3akh family pensioners many of whom are ex-servicemen.

3. The encashment of unavailed leave by retiring employee has been exempted from income-tax.

4. Several articles of common consumption have been partially or fully exempted from excise duty.

5. Ten more bulk drugs imported for manufacturing life-saving drugs and medicines have been fully exempted from *customs* duty.

May I ask the Opposition if these concessions are dictated by the IMF agreement and if this loan agreement stipulated that the Government should

[Shrimati Usha Malhotra]

give incentives for increased utilisation of production capacity and encourage savings and also earnings of foreign exchange—if it be so—it is a very good stipulation and we should welcome it rather than criticise it.

Sir, a very imaginative approach has been made to increase the inflow of foreign exchange by giving tax relief to exporters whose export turn, over for any year exceeds that of the preceding year by more than ten per cent. Similarly, a 25 per cent tax exemption on profits derived by construction contractors undertaking projects outside India will provide an incentive for greater effort to increase the foreign exchange earnings and will benefit the Indian construction agencies. The Budget proposals also provide incentives for remittances and investments from Indians settled abroad. These proposals will give a big boost to our foreign exchange earnings. The Finance Minister has done very well in putting before us two schemes which will attract savings and will thus help in strengthening the National economy. These are the Social Security Certificates and the Capital Investment Bonds. While the Bonds will provide an incentive to the well-to-do classes, the Social Security Certificates will encourage and, at the same time, benefit the lower income group whose savings will grow three times in ten years. This is a very good scheme and I congratulate the Finance Minister for this innovation.

In Himachal Pradesh, the proposal for Nangal-Talwara railway-line was included in the Supplementary Budget presented to the Lok Sabha in 1981. The work has still not been started. I would urge the Government to kindly move in this direction because not even an inch of railway-line has been given to Himachal Pradesh ever since Independence. This line is of strategic importance because it will connect Chandigarh to Amritsar *via* Mukerian and Qadian. It requires the attention of the Government at the earliest in view of the situation that develops around the border, I would say. Extension of broad-gauge line from Kalka to Parwanoo will be beneficial for'industrial development of the State. And to link Himachal Pradesh to Punjab with a line from Jagadhari to Paonta will also be of great help to the cement factory that is coming up at Rajban. New mail trains to be introduced are: Pathan-kot—Delhi; and Bombay—Kalka. This work should bei taken up on a priority basis so far as the hilly areas are concerned.

Now, during the year 1980-81, the Ministry of Tourism and Civil Aviation directed efforts towards strengthening of the tourism infrastructure in the country with the object of hosting 1.7 million foreign tourists by 1985... *(Time bell rings.)* Just two minutes more;, Sir,... and 3.5 million foreign tourists in the year 1990. To meet this requirement, we are to have hotel accommodation of 40,000 rooms and we have also to provide them with surface transportation, guidance and recreation. The years 1980 and 1981 have been years of performance, profit and promise for the Ministry and the public sector units. Under the able guidance of our Hon. Prime Minister, this Ministry has made concerted efforts to draw up a long-term plan for the development of tourism in the country based oa the travel circuit concept. Under this concept we will be having 61 travel circuits and 441 tourist centres. The Ministry has brought the far-flung and inaccessible areas of the north-eastern region on the air-map of the country by setting up third level air service.

Luxury tax on five-star hotels *has*^ also been abolished because, as I would say, thea^, liotels cater to the foreign tourists^»»i'e than the domestic tourists at home. Hence I think what we earn more, by way of foreign exchange earnings with more of foreign tourist influx from outside, the foreign

exchange thus earned will be much more than what we are able to collect by way of luxury tax imposed, as was done earlier. One feature of the Budget, which is disturbing, is that the outlay for civil aviation has been decreased from Rs. 127 crores in the current year to Rs. 105 crores to the coming year. As a matter of fact, the outlay should have been increased because the airports need improvement and we also need airstrips especially in those areas which are not connected by the air services. Improvement in the air services will give a fillip to the tourist traffic and the benefits will accrue which I have mentioned earlier.

So far as Himachal Pradesh is concerned—I mentioned this earlier also—we have to connect this region with the rest of the country. We have to have airstrips in Simla, Kulu and Gagal.

Regarding the increase in the postal rates, while I welcome all the other Budget proposals, I think the proposed increase in the postal rates is too high and will affect the lower and the middle class'es also. I would urge upon ' the Finance Minister to consider some relief in the propos'ed rates.

Before I conclude, I would request the Opposition and the party in power to work hand-in-hand in the implementation of the 20-Point Programme and thg different programmes which the Budget has spelt out.

In the words of an Urdu poet, I would like to say:

"हम नहीं रुकते हैं अरशो-फर्श की
आवाज़ से,
हमको जाना है बहुत (ऊंचा) परे
परवाज़ से ।"

With these words I strongly support the Budget which is one of the finest proposals put forward. Thank you.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Aliba Imti, Mr. Bhattacharya, Mr. Ajit Kumar Sharma, Mr. Malle Gowda, Mr. Gopalsamy not there. Mr. B. P. Maurya.

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): Should I? I think I will speak in the evening.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI). You want some other time?

SHRI BUDDHA PRIYA MAURYA: Yes.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Satya Pal Malik. I do not know why. It seems there is great reluctance on the part of the Members to speak today.

श्री सत्यपाल मलिक (उत्तर प्रदेश) : श्रीमन्, बजट एक बहुत बारीक प्रक्रिया है। मेरा तो दूसरा साल इस सदन में है और इन दो सालों में मैं इस नतीजे पर पहुंचा हूं कि बजट के ऊपर जो चर्चा होती है वह ऐसी सतही चर्चा होती है उसका कोई नतीजा देश के लिए निकलता नहीं । मैं, कितना किस चीज पर टैक्स लगा, ड्यूटीज ऐक्सपोर्ट-इंपोर्ट ये बारीक लोगों के मामले हैं, मैं अपने आपको इतना काबिल नहीं पाता हूं कि सब बारीकियों पर जाऊं ।

मान्यवर, मैं एक बात उठाना चाहता हूं और वह यह है कि बजट किसी भी सरकार के इरादे, किसी भी सत्तारूढ़ दल की घोषणा और कुल मिलाकर देश की गरिमा और मुल्क की शान को किस तरफ वह ले जाना चाहते हैं, उसका एक इरादा और प्रतीक होता है और अगर उस दृष्टि से देखा जाए, और मैं समझता हूं कि इससे बड़ा पैमाना कोई बजट को आंकने का होता नहीं,

[श्री सत्यपाल मलिक]

तो यह बजट देश के मामूली आदमी को, देश के विकास को, देश की जनता के मसलों को और देश से जुड़ी हुई सारी चीजों के सिलसिले में मुल्क को किस तरफ ले जाता है, यह देखा जाए तो यह बजट न केवल निराशाजनक है, बल्कि खतरनाक हालत और देश की बिगड़ती हुई स्थिति को उजागर करता है।

मान्यवर, मैं अपने देश के रहनुमाओं की, हमारे नेता पंडित जवाहरलाल नेहरू की नेकनीयती में किसी तरह का कोई शुबहा नहीं करता हूं। वे गरीबों का भला नहीं चाहते थे, जवाहरलाल जी के दिल में हिन्दुस्तान के गरीब लोगों के लिए दर्द नहीं था, ऐसा कहकर मैं गलती करूंगा, लेकिन हमारे आयोजकों ने जो योजनायें बनाई, जो रास्ता देश के लिए पकड़ा, उसका नतीजा क्या हुआ, अगर इस पर बहस नहीं हुई तो हम आगे गलती करते हुए चले जायेंगे। मैं कहना यह चाहता हूं कि आयोजना की करीब पांच पंचवर्षीय योजनायें खत्म हो जाने के बाद पहली और दूसरी योजनायें तो ऐसी थीं कि जिनके कुछ नतीजे निकले, लेकिन उसके बाद से योजनाओं के कोई नतीजे इस देश की जिन्दगी के सिलसिले में प्लेजेंट नहीं रहे हैं और आज हिन्दुस्तान की सारी आर्थिक स्थिति, देश का औद्योगिक उत्पादन, देश की खेती के मामले में तरक्की, फसलों के कम पैदा होने का मसला, देश के लोगों को रोजगार देने का सवाल, इन सारे मामलों में कुल मिला कर यह कहा जा सकता है कि आज हिन्दुस्तान एक स्टेगनेशन की स्थिति में पहुंच गया है, अवरुद्धता की स्थिति में पहुंच गया है, एक ऐसी स्थिति में पहुंच गया है कि जहां से आगे बढ़ने का कोई रास्ता दिखाई नहीं देता। देश के रहनुमाओं ने बहुत अच्छे सपने देखे थे लेकिन पिछले दस-पन्द्रह साल में यह सपने एक दुःस्वप्न में तब्दील हो गये हैं। जो सरकार अच्छे कल का दावा करती थी, वह आज वर्तमान की मामूली उपलब्धियों को पकड़ कर बैठ गयी है। योजनायें घोषित होती हैं और आज छठी पंचवर्षीय योजना चल रही है, लेकिन योजना के तीसरे साल में हम कदम रख रहे हैं लेकिन योजना का कोई फल, कोई टार्गेट हम पूरा कर पायेंगे इसमें शुबाह है और अभी दो दिन पहले दिल्ली में बैठक हुई थी एन डी सी की, उस में हिन्दुस्तान की प्रधान मंत्री ने करीब करीब साफ कर दिया है कि अब छठी पंचवर्षीय योजना को छोड़िये। यह हमारे हाथ लगने वाली नहीं है। आप पहली योजना की बात लें। फिर आप कहेंगे कि उस में कोर पकड़िये। कोर जब आप के हाथ में नहीं रहेगी तो आप हार्ड कोर पकड़ने की बात करेंगे और आज तो आप इस योजना को तिलांजलि दे कर अपने 20-सूत्री प्रोग्राम को पकड़ कर बैठ गये हैं और कुल मिला कर सरकार ने अपनी नाकाबलियत और कमजोरी को मान लिया है इस मामले में। छठी पंचवर्षीय योजना को आपने तिलांजलि दे दी है और आप सिर्फ बीस-सूत्री प्रोग्राम को, जो किसी भी कामचलाऊ सरकार का, किसी भी दिशाहीन सरकार का, किसी भी कमजोर सरकार का मामूली प्रोग्राम हो सकता था, उसको एक बड़ी भारी क्रान्तिकारी चीज मान कर बैठ गये हैं। पूरी छठी पंचवर्षीय योजना को आपने एक तरफ कर दिया है। यह आपने गलत कदम उठाया है। मैं अगर यह कहूंगा कि देश में कोई उपलब्धि नहीं हुई है पिछले वर्षों में तो गलती होगी। मैं मानता हूं कि फिजा बदलने के बावजूद फाँप-

टल फार्मेशन हुआ । कृषि उत्पादन और औद्योगिक उत्पादन में वृद्धि हुई । मैं इस बात को मानता हूं । गत वर्षों में 1970-71 के मूल्यों के आधार पर अर्थ नीति बढ़ी कंपाउन्ड रेट से आप की, मैं इन सारी चीजों को मानता हूं, खेती और औद्योगिक उत्पादन की बात भी मानता हूं, मैं मानता हूं कि केमिकल्स के मामले में, इंजीनियरिंग के मामले में, विज्ञान के मामले में, हमारे यहां से अच्छे वैज्ञानिक निकले । उन उपलब्धियों को नकारा नहीं जा सकता । ठोस बुनियादें पड़ीं और हमारे यह साइंटिफिक पर्सनल अच्छे निकले, लेकिन इन सारी उपलब्धियों के बावजूद बात क्या है कि हम आगे नहीं बढ़ पा रहे हैं। मैं एक प्रश्न करना चाहता हूं जो हमारे फाइनेंस मिनिस्टर हैं उन से कि इस सारी तरक्की के बावजूद, आर्यभट्ट के बावजूद और तमाम ऐसे ही नाम जो यह देश आसमान में हर साल उड़ा रहा है, इन सारी तरक्कियों के बावजूद कारण क्या है कि हिन्दुस्तान दुनिया के गरीब मुल्कों की फेहरिस्त में नीचे की तरफ सरकता जाता है । बड़े-बड़े मकान बनने के बावजूद सड़क पर सोने वालों की तादाद आज बढ़ती ही क्यों जाती है । खुराक की मात्रा इनटेक कैलोरी के लिहाज से या मात्रा के लिहाज से हर साल घटती क्यों चली जाती है । यह सारे बुनियादी सवाल हैं जिनका जवाब आपको बजट की बहस के दौरान देना चाहिये । हम ने अपने कृषि उत्पादन को करीब दुगना किया, लेकिन आबादी की बात को अगर छोड़ भी दें, तो उस के बावजूद आप यह मानियेगा कि जनता सरकार के तीन साल के अलावा आज तक लगातार हिन्दुस्तान बाहर से अनाज मंगाता रहा। तो यह सारे बुनियादी प्रश्न हैं । आज उद्योग बढ़ रहा है लेकिन इस के बावजूद गंदी बस्तियां शहरों में उस से अधिक बढ़ रही हैं। आप कहेंगे कि कितने ही बुनियादी उद्योग कायम हो रहे हैं, बढ़ रहे हैं, लेकिन इस के बावजूद बेरोजगारी और अर्ध-बेरोजगारी गांवों और शहरों में, दोनों में बढ़ रही है। स्टार्वेशन से आप कहते हैं कि मौतें नहीं होती हैं। भूख से लोगों के मरने की बात को आप मानने के लिये तैयार नहीं हैं। मैं मानता हूं, लेकिन आप कहते हैं कि स्टार्वेशन से हिन्दुस्तान में कोई मौत अब तक नहीं हुई है तो मैं उन मौतों की बाबत जानना चाहता हूं कि जो लगातार कम खुराक मिलने की वजह से या लगातार पौष्टिक खुराक न मिलने की वजह से या लगातार कुल भोजन न मिलने की वजह से आदमी मरते हैं, आहिस्ता-आहिस्ता कमजोर होते जाते हैं और बाद में बीमारी का शिकार हो कर मरते हैं, ऐसी मौतों की तादाद क्या है? बच्चों को जो खुराख मिनिमम मिलनी चाहिये थी उसकी स्थिति क्या है ; ये सारी चीजें जो किसी कौम के लिये बुनियादी होती हैं उनमे आपने कितनी तरक्की की है। वह मुल्क की असल तरक्की मानी जाती है । मैं वित्त मंत्री जी से निवेदन करना चाहूंगा कि हिन्दुस्तान की इस मामले में क्या स्थिति है, वह बतायें।

मान्यवर, मुझे जानकर हैरत हुई जब मैं किताब पढ़ रहा था। मैंने उसमें देखा, एक जगह लिखा है डा० राधाकमल मुखर्जी ने। उन्होंने स्टडी की है जिस आधार पर पता चलता है कि अकबर के जमाने में जो वेजेज थे हिन्दुस्तान के मजदूरों के, आज उस हिसाब के दामों को लगायें तो हिन्दुस्तान के मजदूरों को आज से 300, 400 साल पहले, दिन में जो मिलता था, उससे कम आज देश के मजदूरों को वेतन मिलता है । हिन्दुस्तान अकबर और जहांगीर के जमाने में जहां था इस मामले

[श्री सत्यपाल मलिक]

में, जब वह इस जमाने में उससे नीचे खिसक गया है। यह हमारी स्थिति हो गई है। 1963-64 में हमारी दुनिया में परकैपिटा इंकम के लिहाज से जो पोजिशन थी वह 85 थी। 1975 में बढ़ कर 104 हो गई। 1976 में 111 स्थान में पहुंच गई है। तीसरी दुनिया में नहीं अब तो चौथी दुनिया में हो गई, जिस दुनिया में पर कैपिटा इन्कम 10 डालर प्रति मास है। उस चौथी दुनिया में आप का शानदार मुल्क आपके गतिशील नेतृत्व में चलते-चलते पहुंच गया है। यह तरक्की की है आपने।

बजट जो है वह संविधान और सरकार की घोषित नीति का दर्पण होता है। संविधान में आपने तब्दीली लाकर धूम-धड़ाके से हम लोगों को जेल में बंद कर दिया था। आपने प्रिएम्बल तक में तरमीम कर दिया था। उसमें सोशलिस्ट लगा दिया था। खूब हल्ला हुआ था। दावतें हुई थीं। हम जेल में बंद थे इसलिये हम मजा नहीं ले सके। लेकिन मैं जानना चाहता हूं कि जो समाजवाद आपने प्रिएम्बल में लिखा उसकी कौन-सी चमक, उसका कौन-सा असर, कौन-सा प्रभाव आपके इस तीसरे साल के तीसरे बजट में है। उसका कौन-सा टुकड़ा इसमें है। अगर नहीं है तो आपको माफी मांगनी चाहिये और कहना चाहिये कि हमारा समाजवाद से कोई ताल्लुक नहीं है। आपके भाषण में समाजवाद का कोई नाम सुनाई नहीं देता। आपके लीडरों की तकरीरों में गरीब आदमी की बाबत कोई चीज नहीं सुनाई पड़ती। आपने एक नया राकेट लांज किया है साल-डेढ़ साल पहले। जिसका नाम श्री राजीव गांधी है। उसकी तकरीर में कहीं कोई गरीब आदमी के बारे में बात नहीं होती। उसके जो तमाम दोस्त हैं, आज मैं बिना झिझक के साथ कहना चाहता हूं कि 1969 में श्रीमती इन्दिरा गांधी के इर्दगिर्द ऐसे लोग थे . . .

श्रीमती उषा मल्होत्रा : मेरा प्वाइंट आफ आर्डर है। यह कौन से राकेट का नाम ले रहे हैं। मैंने तो ऐसा कोई सुना नहीं। यह जो इन्होंने नया नाम लिया है ऐसा कोई नहीं है। वह यह नाम नहीं ले सकते। आप यह नाम लेते जा रहे हैं। अगर आप को राकेट बनाया जाए . . . (**व्यवधान**) क्या समझ रहे हैं आप अपने को। आप कैसे ले लेंगे नाम . . . (**व्यवधान**)

श्री सत्यपाल मलिक : एक बहुत तैयारी के साथ एक व्यक्तित्व को लांज किया गया है। कोई देश और कोई पार्टी उसके बिना चलने वाली नहीं है। (**व्यवधान**)

SHRIMATI USHA MALHOTRA: Mr. Vice-Chairman, I want your ruling on my point of order. He is a Member of 'the other House and he is being named here. What is this? Should it be allowed?

SHRI HAREKRUSHNA MALLICK (Orissa): S_0 what?

SHRIMATI USHA -MALHOTRA: You better keep quiet. I want the chair's ruling.

THE VICE-CHAIRMAN. (SHRI (DINESH GOSWAMI): She has raised' a point of order. I would request honourable Members to bear. this in mind$_v$ It is very difficult .from th'e Chair to put a complete ban on the speeches, because, after all, in a political- speech names may come in. But I would request honourable Members to keep in view that it is better, as far as possible', not to take the name of an honourable Member of the other House ;oecause that will be against the comity of both Houses.

SHRI MAKHAN PAUL (West Bengal):, But if somebody has . to « quote from somebody's speech or statement, in thai; case also can the names be mentioned or not?

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): That is why, I was very cautious in what I said. I am not putting a complete baa because In *i* political speecfi obviously a ban cannot be put. There-'

fore, I have asked honourable Members to restrain themselves from taking names of Members of the other House because that wiH be against '4ie comity of Members of both House—if Members of the House take the names of Memb'srs of the other House or Members of the other House take the names of Members of this House. So I leave it to the responsibility of the honourable Members.

SHRI B. SATYANARAYAN REDDY *(*Andhra Prad'esh): But so many times they take names of Members of other House.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): If they do, please raise it as a point of order separately.

श्री सत्यपाल मलिक : श्रीमन्, मैं निवेदन यह कर रहा था कि इन जैसा सदस्य होता तो मैं किसी का नाम नहीं लेता । जिन लोगों के साथ, जिनके बारे में ये लोग चाहते हों कि देश का इंतजाम कोई नहीं कर सकता, एक आदमी तैयार हो रहा है, वह करेगा तो उसकी चर्चा करना जरूरी है; क्योंकि सारे मुल्क की तकदीर उसके साथ जुड़ी हुई है ।

SHRI SYED SIBTE RAZI (Uttar Pradesh): He is making baseless allegations, all fabricated.

श्री सत्यपाल मलिक : मैं नाम नहीं लूंगा । मैं आपकी बात मान लेता हूं । मैं इस बात को इस तरह से कहना चाहता हूं कि सन् 1969 की श्रीमती इंदिरा गांधी, जिस वक्त वे सन् 1969 में अपनी पार्टी के अन्दर लड़ाई लड़ रही थीं, हम उस वक्त भी उनके खिलाफ थे और आज भी हैं, उस वक्त ऐसा लगता था कि वे सारे मुल्क में कुछ कायदे की और क्रांतिकारी बातें कह रही थीं । उनके चारों तरफ कुछ ऐसे लोगों का जमाव दिखाई देता था कि शायद कुछ नये विचार वे देश के सामने लाएंगी । लेकिन आज की जो हालत है, जो लोग आज मैंटर करते हैं, जो लोग दरबार के सबसे ज्यादा नजदीक हैं, आज जिनकी निगाहों से मुख्य मंत्री आते हैं और चले जाते हैं, उन लोगों के रीति-रिवाज, उन लोगों का रहन सहन, उन लोगों का रूझान, उनका तर्जे अमल और उनका रवैया हिन्दुस्तान के मामूली आदमी की इच्छा और हिन्दुस्तान के मामूली आदमी की तकदीर के खिलाफ जाता है । यह मैं निवेदन करना चाहता हूं ।

यह जो बजट है, यह बजट हिन्दुस्तान के गरीब आदमी के बाबत कोई नई बात नहीं कहता है । यह संविधान के प्रिएम्बल के खिलाफ है । यह बजट आपकी पार्टी का जो घोषणा-पत्र है, उसके भी खिलाफ है । इसमें कोई नई बात नहीं कही गई है । आपके घोषणा-पत्र में एक गरीब आदमी के बाबत जो बातें कही गई हैं, वे बातें भी इसमें नहीं ली गई हैं । दो ढाई साल पहले आप नेशनेलाइजेशन की बात किया करते थे, लेकिन अब आपने इसका कबाड़ा कर दिया है । नेशनेलाइजेशन के पूरे कांसेप्ट को ही आपने खत्म कर दिया है । आपने 18 हजार करोड़ रुपयों का इंवैस्टमेंट इस सेक्टर में करवाया और आज उसको इतना बरबाद कर दिया है कि करीब इतना ही नुक्सान उसमें हो गया है । यह आपकी बहुत बड़े तत्वों से मिल कर मिलीभगत थी, ताकि यह बात आगे चले नहीं और प्राइवेट बिजनेस आगे बढ़ता रहे । इस बात को मैं यहीं पर छोड़ देता हूं । मैं सिर्फ यह कहना चाहता हूं कि इस बजट से दो सवाल निकलते हैं। जो भी अपेक्षाएं किसी बजट से हो सकती हैं उनमें नम्बर एक तो यह है कि इस बजट से क्या दामों में वृद्धि रुकेगी ? दूसरा सवाल इस बजट में यह पैदा होता है कि दूसरे लोग भी इस बात को मानते हैं और आज से 10 साल पहले से मानते चले आ रहे हैं कि हिन्दुस्तान में करीब-करीब 50 फीसदी रुपया काले धन के तौर पर, पेरेलल इकनोमी के तौर पर चल रहा है उसको रोकने की तरफ क्या कदम उठाये गये हैं । इन दोनों

[श्री सत्यपाल मलिक]

पैमानों पर मैं यह निवेदन करना चाहता हूं कि यह बजट पूरे तौर पर नाकामयाब रहा है। आप के अफसर मानते हैं कि यह बजट इंफ्लेशनरी बजट होगा। यह कहने की जरूरत नहीं है कि आपने सारी चीजों की पवित्रता को नष्ट किया और उसी तरह से आपने इस बजट की पवित्रता को भी नष्ट कर दिया है। मैं दोहराना नहीं चाहता हूं, लेकिन कहना चाहता हूं कि आप साल में चार फिस्कल एक्सर साइज करते हैं। जब सदन बैठा हुआ नहीं होता है तो आप टैक्स बढ़ा देते हैं। इस तरह से आपने कई तरह के भाड़े बढ़ाये हैं। मैं इस बात को भी यहीं पर छोड़ देता हूं। मैं आपकी आर्थिक समीक्षा को लेता हूं। यह एक सरकारी डाकुमेन्ट है। आपने खुद इसमें कहा है कि होलसेल प्राइस इंडेक्स और जो कन्ज्यूमर प्राइस इंडेक्स है उनमें काफी अन्तर रहता है और होलसेल प्राइस इंडेक्स का कंज्यूमर प्राइस इंडेक्स पर कोई असर नहीं आ रहा है। यह खुद आपकी आर्थिक समीक्षा मानती है। आपके वित्त मंत्रालय के अफसरान मानते हैं। वे मानते हैं कि इस बजट का दामों पर असर पड़ेगा जो कि रोजमर्रा की जिन्दगी में हम देखते हैं। एक बात मैं पक्के तौर पर कह सकता हूं कि यह बजट महंगाई को बढ़ाने वाला बजट होगा। आपने सरकारी खर्चों में किसी तरह की कोई कमी नहीं की है जो अनप्रोडक्टिव खर्चे हैं उनमें कोई कमी नहीं की गई है और जो दो-तिहाई अनुत्पादक काम करने वाले लोग हैं उनको बड़ी भारी आप फौज बढ़ाते चले जा रहे हैं। इस बजट में अनुत्पादक खर्चों में कोई कटौती नहीं की गई है। जब जनता सरकार आई थी तो तीन साल में उन्होंने जितना अनुत्पादक खर्चा किया था आपने उतना अनुत्पादक खर्चा दो साल में कर दिया है। इसलिए इस बजट से महंगाई रुकने वाली नहीं है। महंगाई की बात को भी यहां पर मैं छोड़ देता हूं। जो सबसे खतरनाक बात है वह है काला धन। इस बारे में मेरे मन में जो एक इमेज है वह किसी चौराहे का भाषण भी हो सकता है, लेकिन उसको मैं यहां पर बड़ी तकलीफ के साथ कहना चाहता हूं और इन विद्वानों की सभा में कहना चाहता हूं। मैं यहां पर अपने निजी तजुर्बे की बात कहता हूं। मैं एक किसान परिवार का लड़का पढ़ने गया था। सात-आठ या दस साल तक शहर में अपनी पढ़ाई खत्म करके जब मैं अपने गांव में गया तो मुझे दो तरह की जिन्दगी देखने को मिली। गांवों में जो नाई, धोबी, तेली, कुम्हार, हरिजन, बाल्मीकी आदि लोगों के लड़के मेरे साथ पढ़ते थे और जिन्होंने चार क्लास के बाद पढ़ना छोड़ दिया था, उनके बारे में जब मैं गांवों में पूछता हूं कि वे हमारे सहपाठी कहां हैं तो दो तरह के जवाब मिला करते हैं। एक जवाब तो यह मिलता है और मैं समझता हूं कि इस बात को वे सभी माननीय सदस्य कबूल करेंगे जो गांवों से आते हैं कि गांव में उस लड़के को नौकरी का और काम धन्धे का पेशा नहीं मिला। इसलिए वह दिल्ली चला गया और अब गन्दी बस्ती में रहता है और तपेदिक का बीमार है। अक्सर यह जवाब मिलता है। जब यह जवाब नहीं मिलता है तो मैं देखता हूं कि मेरा साथी जो अभी 32 साल का है, 47-50 साल का मुकम्मल आदमी दिखाई देता है। जितनी जिन्दगी उसको कुदरत ने बख्शी है उसकी दो-तिहाई गांव के आदमी को जीने के लिये नहीं मिलती। दूसरी तरफ मैं दूसरी बात बताना चाहता हूं। मेरे साथ का एक लड़का जो कि दुकानदार का लड़का है, मैं दुकानदार पेशे के खिलाफ नहीं हूं अगर वह लड़का मुख्य मंत्री, प्रधान मंत्री हो जाता है तो मामूली घरों के लोग भी वोट की ताकत के जरिये

वह बन जाते हैं। लेकिन 8-10 साल के अन्तराल के बाद वह मुझे मिलता है तो पता चलता है कि वह शहर का सबसे मालदार आदमी है। मैं जानना चाहता हूं कि वह कौन सी चीज पैदा करता है तो कहता है कि अलौय बनाने की फैक्टरी है। जब तहकीकात करता हूं तो पता चलता है कि फैक्टरी लगा दी है पर उसमें कोई प्रोडक्शन नहीं होता। अलौय बनाने की फैक्टरी लगा दी है और उसमें चांदी का परमिट दे देते हैं और वह चांदी बम्बई के बाजार में बेच दी जाती हैं। चांदी जब मिल जाती है मेरठ में बिना कोई चीज पैदा किये तो वह मामूली दुकानदार का लड़का मेरठ का सबसे बड़ा आदमी 6-7 साल के अन्दर बन जाता है। वो तरीके थे इस मुल्क में जिन्दगी चल रही है। एक गांव के तमाम मामूली लोग हैं, चाहे खेतीपेशा लोग हो या गैर-खेती पेशा लोग वे अहिस्ता-अहिस्ता बरबाद हो रहे हैं और दूसरी तरफ वे लोग हैं जो चोरी दलाली के जरिये टेलीफोन के जरिये, मामूली दफ्तर के जरिये तिकड़म के जरिये कागज के जरिये अफसरशाही तथा राजनैतिक आदमियों के साथ मिलकर ऐसा रास्ता अपना रहे हैं और रातो रात मालदार हो रहे हैं और जो सारे देश का नैतिक और मारल फाइबर है उसको खत्म किये दे रहे हैं। आप इनके ऊपर किसी तरह की पाबन्दी नहीं कर सकते क्योंकि आप काले धन की पैदावार हैं आप इस संस्कृति के पेट में से उपजे हैं और आज तक आपके साथ वह नाल जीवन दायिनी रस्सी जो है वह लगी हुई है। आप उससे जिन्दगी पाते हैं। आपके चेहरों पर, आपसे मेरा मतलब किसी व्यक्ति से नहीं है वह जो ढांचा हो गया है सारा मान्यवर यह उस काले धन के ऊपर जिन्दा है और इसके ऊपर यह बजट कोई हमला नहीं करता है। मान्यवर जब यहां पर डकैती पर बहस होती हैं तो मैं आपसे विनम्रतापूर्वक निवेदन करना चाहता हूं और मुझे इस पर गम्भीरता के साथ तकलीफ होती है कि ये लोग कौन हैं। मैं उस दिन कह रहा था कि बैंक डकैती में मेरठ के किसानों के लड़के हैं, मेरठ के मामूली किसानों के लड़के। गांव में खेती बरबाद होती है दाम नहीं मिलते हैं तो सारे लोग तबाह होते हैं। वहां से ये लड़के शहर में जाते हैं। वहां पर इनको जिन्दगी का कोई मौका नहीं है और ये लड़के डकैतियों की तरफ चलते हैं। मैं उनकी वकालत नहीं करता हूं। मान्यवर, मैं निवेदन कर रहा था कि जब ये लड़के मेरठ शहर में यह देखते हैं कि एक मामूली दुकानदार सिर्फ टेली-फोन और कागज के जरिये कुछ सालों में करोड़पति हो सकता है तो वे दिल्ली का रुख करते हैं और कभी कैनाग बैंक लूटते हैं। परिस्थिति जो सामने है उसमें अगर इन नौजवानों को दूसरा रास्ता समझ में आ जाता है तो आपकी फौज और पुलिस के बावजूद प्रधानमंत्री के निवास से 6 किलोमीटर दूरी पर ये मकानों को लूट सकते हैं। तो इन लड़कों का रुझान जो दूसरी तरफ बदल गया है इससे सारी व्यवस्था जो हमारे पुराने पुरखों की है वह खत्म हो जायेगी। मैं निवेदन करना चाहता हूं कि सबसे गम्भीर समस्या जो काले धन की है इसकी ओर आप ध्यान देने की कोशिश करें। यह सारे मुल्क को बरबाद करेगी।

मान्यवर, अन्त में मैं जो सबसे जरूरी चीज है उसकी तरफ आना चाहता हूं। सबसे जो जरूरी चीज है वह यह कि आज देश में कृषि सेक्टर जो हैं, जो खेती-बाड़ी का क्षेत्र है वह पूरी तरह से खत्म हो रहा है। अब करीब-करीब खेती के उत्पादन में स्टेगनेशन आ गया है। गेहूं को छोड़कर बल्कि एक स्टेडी वह

[श्री सत्यपाल मलिक]

रिवील करती है कि पंजाब और हरियाणा की जमीन में जितना गेहूं पैदा करने के लिये आज से 7 साल पहले जितनी खाद की जरूरत थी आज उससे दुगनी खाद चाहिए । लेकिन जिस तरह से आज खाद के दाम बढ़ते जा रहे हैं और जो उसकी खपत है उसके अनुसार इसका सम्बंध बनाया जाये, जिस प्रतिशत से उसकी खपत घटी है आज नेपाल को छोड़कर हिन्दुस्तान को एशिया में सबसे कम खाद मिलती है, यहां के किसानों को सबसे कम खाद मिलती है इस्तेमाल करने के लिये और जो दामों का फर्क है उसको जैसे मैंने कहा कि समता मूल्य के आधार पर किसानों को उनकी फसल के दाम दिये जाय । यानी जिस हिसाब से वह चीज खरीदता है बाजार से उसको आधार मानकर, बेस ईयर मानकर, किसान की फसल के दाम तय किये जायें । आपने यह करने की कोशिश नहीं की और यही कारण है कि आज इतना फर्क हो गया है । मान्यवर, कहा जाता है कि 24700 करोड़ रुपया छठी पंचवर्षीय योजना में आप खर्च करेंगे गांव के ऊपर । मैं एक बहुत जबर्दस्त अन्याय की तरफ जो कि दामों की वजह से फसलों के दामों की कोई सही नीति न होने की वजह से हो रही है उसकी तरफ ध्यान दिलाना चाहता हूं । हिन्दुस्तान का किसान करीब 39561 करोड़ रुपये का माल पैदा करता है । उसमें 23750 करोड़ रुपये का माल किसान बाजार में ले जाता है । 1980-81 के दामों में फर्क हो गया है । शहरी चीजों और खेती की चीजों में करीब 22.2 का फर्क आया है और कृषि मूल्य, 22.2% नीचे गये हैं। तो यह जो दामों का कुचक्र है इसकी वजह से करीब 527.0 करोड़ रुपया किसानों का लूट के जरीये शहरों में चला जाएगा और आप अब जो रुपया खर्च करने वाले हैं पांच हजार करोड़ रुपये वह भी कम है । तो यह कहना कि बजट और योजना में इतना रुपया गांव के लिए है वह तब तक बकवास, निरर्थक और फजूल है जब तक आप किसानों की फसल का दाम समता मूल्य के आधार पर नहीं देते हैं । इसलिए मैं यह निवेदन करना चाहूंगा कि किसानों की फसल के दाम का मामला तय होना चाहिये । हमारे जैसा गरीब मुल्क में तरक्की का कोई पैमाना हो सकता है तो यह यह हो सकता है कि आम आदमी को खाने को मिलता क्या है पर कैपिटा अवलेबिलिटी आफ फूडग्रेन्स कितना है । 1981 में बीस साल पहले से कम था जो आपका जेल मेनुअल है उसके अनुसार तीसरे दर्जे के एक कैदी को करीब 685 ग्राम अनाज मिलने का प्रावधान है। जेल मेनुअल के अनुसार एक दिन में एक कैदी को 685.5 ग्राम अनाज मिलता है लेकिन जो जेल के बाहर हिन्दुस्तान के तीनों मौसमों को बर्दास्त करते हैं ; गर्मी में गर्मी-सर्दी में सर्दी को, बारिश में बाढ़ को बर्दास्त करते हैं उस मामूली एक आदमी को 558.8 ग्राम मिलता है बच्चों को लगा कर के बच्चों को शामिल कर के देंगे यह बच्चों को जोड़कर है तभी इतना हम को मिलता है। श्रीमन्, मैं आपको कहना चाहता हूं कि छठी पंचवर्षीय योजना के दो साल खत्म करने के बाद जिस तीसरे साल में हम पहुंचे हैं हमारी तरक्की बिल्कुल करीब-करीब नगण्य है। जितने देश में बेरोजगार हैं उनकी तादाद बढ़ती जा रही है करीब करीब 9 साल में तीन गुना हो गये हैं। गांव अहिस्ता-अहिस्ता उजड़ रहे हैं और गांव के अन्दर दस्तकारी का पेशा खत्म हो रहा है। गांव का ग्रामीण शहरों की तरफ आता है तो वह खराब स्थिति में रह रहा है ।

हिन्दुस्तान का जो नौजवान है जिसको दीक्षांत समारोह में कल के हिन्दुस्तान का मालिक कहते हैं वह देश में किसी तरह की भागीदारी का अहसास नहीं करता है। आप इसको प्रोडक्टीविटी ईयर कहते हैं लेकिन फायदा बड़े-बड़े लोगों को देते हैं। तमाम तरह की प्रोडक्शन जो करता है उत्पादन करता है, तमाम तरह का उत्पादन करने वाले जो हैं किसान हैं, या दस्तकार हैं उनके लिए किसी तरह से कोई छूट किसी तरह की राहत किसी तरह की मदद आपके इस बजट में या योजना में नहीं है। मैं एक अन्त में यह निवेदन करना चाहूंगा कि आपके इस बजट से और आप की योजनाओं से देश एक गतिहीनता की स्थिति पर आ गया है। आप खुद यह कबूल कर रहे हैं कि छठी पंचवर्षीय योजना खत्म कर 20 प्वांइट प्रोग्राम पर आप रुके हुए हैं। आपके इस 20 प्वांइट प्रोग्राम से मुझे लगता नहीं कि आप कितनी दूर तक जाएंगे। मैं निवेदन करना चाहता हूं कि यह जो देश की एक सर्वोच्च लोकतांत्रिक संस्था है और जो देश की योजना है उसके ऊपर नये सिरे से आप बहस कराइये। देश की जरूरत के ऊपर नये सिरे से बहस कराइये, इस मुल्क के उजड़ते हुए गांव और डूबते हुए शहरों की बाबत नये ढंग से पार्टी के सवाल को बिल्कुल अलग रख कर नये सिरे से बहस कराइये। मैं शेरो शायरी करने का बिल्कुल आदी नहीं हूं लेकिन एक चीज मैं यह सट्रेस कर रहा था कि हिन्दुस्तान के जो करीब 50% लोग बिलो पावर्टी लाईन है उनकी दुर्गति का अन्दाजा नहीं लगा सकते। 11 करोड़ लोग हैं जो हिन्दुस्तान में हैं जिनकी पूरा माल असबाब, बकरी उनकी, झोपड़ी लाठी सारी मल्कीयत जोड़ी गई तो अकेले बिड़ला की मल्कीयत से भी कम बैठती है। तो मैं कहना चाहता हूं कि दुष्यंत कुमार जो एक नौजवान शायर थे जिनकी अभी मौत हो गई है अंत में मैं उनकी एक बात कह कर खत्म करता हूं। उनकी यह बात सही लागू होती है जो हिन्दुस्तान आपने बनाया है उसने इन गरीब लोगों की स्थिति की बाबत लिया है :—

"इस कद्र पाबन्दिये मजहब के सदके आपके . . . (व्यवधान)

आप लोग पहले हंस लीजियेगा लेकिन बाद में हंसने की चीज नहीं है पहले हंस लीजिये।

"इस कद्र पाबन्दिये मजहब के सदके आपके,
जब से आजादी मिली है मुल्क में रमजान है;
एक नंगा आदमी मुझ को मेले में मिला,
मैंने पूछा नाम तो बोला कि हिन्दुस्तान है।"

मैं इस हिन्दुस्तान बजट की कल्पना करता हूं यह इस हिन्दुस्तान का बजट नहीं है इसलिए मैं इसका विरोध करता हूं।

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Bhandare, are you tempted to speak now? Or will you speak later?

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): Later.

THE VICE CHAIRMAN (SHRI DINESH GOSWAMI): I find that there is a great reluctance on the part of hon. Members to speak.

SHRI BUDDHA PRIYA MAURYA: *X* have been to the Secretary-General. He says 'tomorrow'. When I went to the Chair, he says 'not before 4 o'clock'-

THE VICE CHAIRMAN (SHRI DINESH GOSWAMI): Are you speaking today or tomorrow?

SHRI BUDDHA PRIYA MAURYA: I will speak today after 3 o'clock.

श्री सैयद सिब्ते रजी : जनाब वाईस चेयरमैन साहब अभी हमारे दोस्त सत्यापाल

मलिक साहब ने अपनी तकरीर की शुरुआत सिर्फ इस बात से की कि बहस में सतही अंदाज की तकरीरे हुई हैं और कोई भी अच्छी बात किसी भी पक्ष की ओर से नहीं आई । किंतु मुझे यह कहते हुए खेद है कि अभी अभी हमने जो उनकी तकरीर सुनी है वह खुद इतनी सतही है कि उसके ऊपर कोई बात कहते बनती नहीं । मान्यवर हिन्दुस्तान की बात कही, कमजोर हिन्दुस्तान कि बात कही सुलगते हुए सिसकते हुए हिन्दुस्तान की बात कही लेकिन मुझे अफसोस है कि एक नौजवान ने नये भारत का सिर्फ एक रुख देखा है, भारत का वह रुख नहीं देखा है जो चमकता हुआ भारत है समृद्धिशाली भारत है, तरक्की क रास्ते पर चलता हुआ भारत है। मान्यवर मैं याद दिलाना चाहूंगा कि आजादी के बाद सारे देश की क्या कैफियत थी । आजादी के बाद एक और हमको राजनैतिक आजादी मिल चुकी थी लेकिन उसके साथ साथ दुनिया के साम्राज्यवादी देश दुनिया के पूंजीवाद देश, दुनिया के उपनिवेशवाद में आस्था रखने वाले देश हमारी राजनीतिक आजादी से पीडित हो चुके थे, लेकिन बेबस थे राजनीतिक आजादी देने के लिए । और राजनीतिक आजादी मिलने के बाद भी वे इस बात को कोशिश कर रहे थे कि हिन्दुस्तान को आर्थिक दासता की जन्जीरों में जकडे रखा जाय और पूरी उन्होंन इस बात की कोशिश की ।

हिन्दुस्तान के वजीरे आजम पंडित जवाहरलाल नेहरू की बात आई । उन्होंने सिर्फ अपनी ही नस्ल के लोगों के लिये नहीं बल्कि आने वाली नस्लों के लिये एक ऐसा हिन्दुस्तान छोड़ा है जो अपने कदमों पर चल सके , आत्मनिर्भर बन सके, सेल्फ रिलीयंस के रास्ते पर आगे बढ सके। मान्यवर, याद आता है कि जब हम आजाद हुए तो बहुत से तरक्की यापता देशों ने, बहुत से पूंजीवाद में विश्वास रखने वाले देशों ने जवाहर लाल नेहरू से कहा कि अपनी योजनाओं को मत चलाइये, तुम्हें क्या फिक्र है । अन्न की जरूरत होगी तो हम तुम्हें अन्न देंगे, खाद्यान्न की जरूरत होगी तो हम खाद्यान्न देंगे, लोहे की जरूरत होगी तो हम तुम्हें इस्पात देंगे, दुनिया की हर सहूलियत हम तुम्हें देंगे तुम जिन्दगी में आने वाले दिनों को ऐशोआराम के शबकदों में बदल दो । लेकिन जवाहर लाल नेहरू ने कहा कि आज का का हिन्दुस्तान भूखा रह सकता है , आज का हिन्दुस्तान नंगा रह सकता है लेकिन उपनिवेशवाद का शिकार हिन्दुस्तान, हम बर्दाश्त नहीं करेंगे और मैं समझता हूं कि जवाहरलाल जी ने इस बात को इस तरह से कहा होगा कि :

"ये महरे ताबां से जाके कह दो
कि अपनी किरणों को गिनके रखे;
मैं अपने गुलशन गुलशन के जर्रेजर्रे को
खुद चमकना सिखा रहा हूं ।"

मान्यवर, आई. एम एफ की बात बहुत ज्यादा कही गयी । कहा गया कि इस बजट में आई एम एफ की तरफ से निर्धारित कंडीशनों और शर्तों के हिसाब से प्रोपोजल रखे गये हैं । मैं याद दिलाना चाहूंगा इतिहास के उन पन्नों को कि कभी भी हमने देश की सार्वभौमिकता के लिये देश की एकता के लिये देश की अखंडता के लिये देश की इज्जत और देश के नामूस के लिये कभी भी देश की नीतियों को बेचा नहीं है । याद आता है 1971 का वह जमाना जब हिन्दुस्तान से लड़ाई के बाद अमेरिका ने दिये जाने वाले अनुदानो को बन्द कर दिया था और कहा था कि नई शर्तें तुम्हें माननी पडेंगी तब तुम्हें अनुदानों की राशि दी जायेगी । हमने कहा था कि हम ऐसा अनुदान बर्दाश्त नहीं करेंगे हम ऐसा अनुदान लेने के लिये तयार नहीं हैं जिससे हमारे देश की मान मर्यादा के ऊपर किसी तरह की आंच आये । अभी भी कुछ समय

पहले आपको याद होगा, तारापुर एटामिक रिसर्च इंस्टीटयूट के लिये यूरेनियम की जरूरत के सिलसिले में अमेरिका की तरफ से हमारे ऊपर शर्तें आयद करने की बात कहीं गयी । हमने उनके आगे घुटने नहीं टेके ।

उपसभाध्यक्ष (डा० रफीक जकरिया) पीठासीन हुए ।

यूरेनियम की बात तय नहीं हुई लेकिन हमने यह तय किया है कि हम अपने देश के अनुसंधानों में कोशिश करेंगे और जो अमेरिका के यूरेनियम के जरिये हम अपनी सांइटिफिक रिसर्च की दौड़ को आगे बढ़ाना चहाते हैं, इसके बजाय हम खुद अपने पैरों पर खडे होने की कोशिश करेंगे सिर्फ यह कह देना कि आई० एम० एफ० की तरफ से लगाई गई शर्तें इस बजट में झलकती हैं। और उसकी वजह केवल यह है कि इम्पोर्ट पोलिसी में थोडा सा रिलेक्सेशन दे दिया गया है, या कैपिटल गैस के सिलसिले में कुछ रियायत दी गई हैं, यह बात मैं समझता हूं, मान्यवर, देश को भ्रमित करने वाली बात होगी । इस में कोई तत्व नहीं है

2 P. M

मान्यवर, हमने हमेशा इस बात की कोशिश की है कि हम सेल्फ़ रिलाएंस और आत्म-निर्भर आर्थिक नीति की तरफ आगे बढ़े, लेकिन वर्तमान स्थिति, इंटरनेशल स्थिति, वर्तमान संकट और वर्तमान समस्याओं को सामने रखते हुए मैं समझता हूं कि यह बजट वास्तविकता पर आधारित है और इससे राष्ट्रीय आय के स्रोतों को सुनियोजित करके तेज रफ्तार के साथ राष्ट्रीय आय और उत्पादन की वृद्धि को और बढाया जा सकेगा ।

कोर सैक्टर और लान आउटले की बात कहीं गयी है । कौनसा ऐसा तरीका है जिससे बढती हुई मुद्रास्फीती पर रोक लगाई जा सकेगी, केवल इसके अलावा नहीं कि उत्पादन बढाया जाये; खेती और कारखानों में काम ज्यादा बढाया जा सके । बीस-सूत्री कार्यक्रम की चर्चा कई बार हमारे लायक दोस्तों ने की और कहा कि कोई भी साधारण सरकार इस किस्म का कार्यक्रम ला सकती थी ।

मान्यवर, मैं अपने दोस्तों से खास तौर से कहना चाहूंगा कि क्या यह मामूली कार्यक्रम है कि हमने कहा कि बीस-सूत्री कार्यक्रम के तहत जो हदबन्दी होनी चाहिए ? क्या यह मामूली कार्यक्रम है कि हमने कहा कि बीस सूत्री कार्यक्रम के अन्तर्गत मुनाफाखोरी के ऊपर पाबन्दी लगानी चाहिए ? क्या यह मामूली कार्यक्रम है कि हमने कहा कि बीस सूत्री कार्यक्रम के अन्दर बंधवा मजदूरी को रेहेबिलिटेट किया जाना चाहिए ?

अब पौष्टिक आहार की बात मलिक साहब ने कही—क्या यह मामूली बात है कि हमने बीस सूत्री कार्यक्रम के अन्दर यह कहा है कि बच्चों को उनकी शुरू की जिन्दगी से ही ऐसा पौष्टिक आहार मिलना चाहिए जिससे कि वे हृष्ट-पुष्ट भारत के नागरिक बन सके । कोशिश से, स्ट्रगल से तहरीक ही मुल्क की जिन्दगियां बदला करती हैं और कौमों की जिन्दगी में कभी-कभी ऐसे वक्त आते हैं कि हम भावना में न बहें, बल्कि-हकीकत की रोशनी में, हकायेक के आइने में अपनी तस्वीर देखने की कोशिश करें ।

मान्यवर, अनाज की बात आई, कहा गया अभी तक हमने हमेशा-हमेशा अनाज बाहर से इम्पोर्ट किया है । यह बात मैं समझता हूं कि बिलकुल गलत है । अनाज के मामले में हमारा देश पूर्ण रूप से आत्मनिर्भर है और अभी अभी हमने

[श्री सैयद सिब्ते रजी]

बंगला देश को बहुत बड़ी खेप अनाज की देने का फैसला किया है ।

श्री सत्यपाल मलिक : दो साल में कितना मंगाया गया है ?

श्री सैयद सिब्ते रजी : अब मंगाने की बात ... (व्यवधान)

उपसभाध्यक्ष (डा० रफ़ीक ज़करीया) : आप अपनी बात जारी रखें... (व्यवधान)

श्री सैय्यद सिब्ते रजी : अच्छा अनाज हमारे यहां हुआ था, लेकिन जब हमने प्रोक्यूरमेंट की बात कही, तो आपने किस तरह से किसानों को बहकाया, आपने किस तरह से ... (व्यवधान)

श्री सत्यपाल मलिक : हम तो किसान को रु० 130 देते थे और आपने अमरीका से रु० 200 के भाव से ... (व्यवधान)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): No interruptions, please. I would not allow any interruptions. Please go on.

श्री सैयद सिब्ते रजी : आप ने किस तरह से गांव के लोगों को, खेतिहर किसानों को, शहर के लोगों से लड़ाने की बात की । एक तरफ तो आपने शहर के लोगों से मंहगाई की बात कही कि चीजें मंहगे दामों पर बिक रही हैं और दूसरी तरफ गांवों में जाकर किसानों को कहा कि जो रेट सरकार ने लगाया है, उन रेट्स पर अपनी गेहूं को मत बेचना—खाद्यान्न और गेहूं को खास तौर पर । बजाय इसके कि जो सरकार के केन्द्र बनाये गये थे, उन पर किसान से अपना अनाज ले जा कर बेचते, बीच में ही बिचौलियों ने उस अनाज को खरीदने की कोशिश की और खरीद करके भंडार में रखना शुरू कर दिया और देश के अंदर एक ऐसी कैफियत पैदा करने की कोशिश की ; कि जिस देश की धरती से टनों अनाज पैदा हो, उस देश के अन्दर झूठी स्केयरसिटी पैदा कर दी जाये । उस स्केयरसिटी को रोकने के लिये और उस का मनोबल तोड़ने के लिये और उस चुनौती को स्वीकार करने के लिये जो कुछ निहित व्यापारियों ने इस देश के खाद्यान्न का सहारा लेकर अपने निहित स्वार्थों की पूर्ति के लिये किया था हमने जानबूझकर कुछ गेहूं बाजार से मंगाया ।

मान्यवर, मारल की कई बार यहां पर बात आई, और हमारे दोस्त मलिक साहब ने खास तौर पर कहा कि मैं आंकड़ों के चक्कर में ज्यादा नहीं पड़ना चाहता । लेकिन मैं कहना चाहूंगा कि इस बजट प्रोपोजल्स में कई नई अच्छी बातें रखी गयी हैं । पिछली बार बैयरर बाण्डस की बात आई थी । यह कहा गया था कि इस से केवल काले धन में जमा करने की प्रवृत्ति रखने वालों का उत्साहवर्धन होगा । और मेहनत से सफेद धन जिन्होंने कमाया है उनको शायद कोई ज्यादा उत्साहवर्धन नहीं होगा ।

इस बार इस बजट में कैपिटल बांड्स के लिये जो प्रावधान किया गया है, मैं समझता हूं यह एक अच्छा कदम है और इसके अंदर जो इंसेंटिव्ह दिये गये हैं उनसे जो मेहनतकश लोग है, जो काले धन के जरिये नहीं बल्कि मेहनत से, मशक्कत से, ट्रेड से, व्यापार से, देश के विकास कार्यों में लगे हैं और देश की आर्थिक स्थिति को सुदृढ बना कर पैसा कमाते है, उनको प्रोत्साहन मिलेगा । लेकिन यह बड़े और वैल्दी लोगों के लिये होगा, जो कि इसमें लिमिट 10 लाख रु० तक रखी गई है इन कैपिटल बांड्स को खरीदने की। इसी के साथ-साथ कमजोर वर्ग के लोगों के लिये, जिनका भविष्य बहुत ज्यादा उज्जवल नहीं है जिनको

आकस्मिक विपत्तियों का सामना करना पड़ता है उन के लिये जो सोशल सेक्योरिटी बांड्स की स्कीम रखी गई है मैं समझता हूं उसका अच्छा स्वागत करना चाहिये, जिस में 45 साल की उमर तक का आदमी 5,000 रु० इन्वेस्ट करके 10 साल बाद 15,000 रु० पा सकता है। इस कदम से लोगों में संचय की प्रवृत्ति बढ़ेगी और देश में इस समय जो इन्फ्लेशनरी कंडीशन है, जो मुद्रास्फीति है, उस में रोक लगेगी। इस से इन्कार नहीं किया जा सकता कि मुद्रास्फीति की स्थिति अभी बनी हुई है, वह बिल्कुल खत्म नहीं हुई है, ऐसी स्थिति में जब तक अवाम में संचय की स्थिति, पैसा बचाने की तरफ, सेविंग्स की तरफ प्रवृत्ति नहीं होगी, उनकी तरफ उन का मन आकर्षित नहीं किया जाता तब तक इन्फ्लेशनरी कंडीशन पर रोक नहीं लग सकती।

बजट में नान रेजिडेंट्स के लिये जो इंसेटिव्ह रखे गये हैं उस से हमारे फारेन एक्सचेंज के कोष में काफी बढ़ोत्तरी होगी और बाहर जो हिन्दुस्तानी रह रहे हैं या दूसरे लोग है, वे चाहे तो हमारे यूनिट्स में या बैंक्स में सेविंग्ज कर सकते है। सब से बड़ी बात यह है, जैसा कहा गया कि इन्स्टाल्ड कैपेसिटी युटिलाइजेशन में कमी हुई—मैं राजनैतिक बात नहीं कहना चाहता, लेकिन हमारी बात पर नहीं जाइये, लाइब्रेरी में जाकर आंकडों को देख कर आइए तो सन् 1977 से लेकर 1979 तक इन्फ्रास्ट्रक्चर में और इंस्टाल्ड कैपेसिटी यूटिलाइजेशन में जितना ह्रास पैदा हुआ है, आज भी उसका असर बाकी है। हमारे इस बजट के जरिये खास तौर पर इस बात की ओर तवज्जह दी गई है कि जो इन्स्टाल्ड कैपेसिटी है उसका मैक्सिमम यूटिलाइजेन किया जाये बजाय इसके कि नये-नये प्रोजेक्ट लगाये जायें, जैसा कि पावर की बात है, पावर शार्टेज को फेस करने के लिये बहुत ज्यादा नये प्रोजेक्ट लगाने की जरूरत नहीं है, नये पावर स्टेशंस बनाने की जरूरत नहीं है बल्कि जो हमारे पावर स्टेशंस है उन की जो ईस्टाल्ड क्षमता है, जो उनकी मैक्सिमम युटिलाइजेशन कैपेसिटी है, उसका प्रयोग ज्यादा से ज्यादा किया जाये और इस ओर हमारे कदम काफी आगे बढ़ें।

मान्यवर, मैं ज्यादा आगे नहीं बढ़ना चाहूंगा। आप घंटी बजाने को तैयार बैठे हैं। मैं आप से अनुरोध करूंगा, आप दो-तीन मिनट मुझे और कहने दें। अंत में मैं यह कहूंगा कि उत्पादन के वर्ष में हम हैं और जिस तरह से देश की प्रधान मंत्री श्रीमती इन्दिरा गांधी ने इस वर्ष को उत्पादन वर्ष घोषित किया है, तो यह बजट वास्तविकता पर आधारित है और निश्चय ही इस का कारपोरेट सेक्टर, छोटे उद्योगों, निर्यात कर्त्ताओं, इन्वेस्टर्स, किसानों, वेतन-भोगियों, पेंशन प्राप्तकर्ताओं, कलाकारों, खिलाड़ियों तथा जो छोटी इनकम वाले मध्यम वर्ग के लोग हैं उन को फायदा पहुंचेगा।

अंत में मैं एक बात रखना चाहूंगा मान्यवर, हमारे दोस्त मलिक साहब ने यहां पर काफी चर्चा मर्यादा की, मारेलिटी की कि सारा जो दोष है उस की जिम्मेदारी हमारे अनाचार और दुराचार की वजह से है। मैं इस बात को कहना नहीं चाहूंगा लेकिन एक मिसाल आप के सामने मान्यवर देना चाहूंगा। सन् 1977 से लेकर 1978 तक जो उस वक्त के गृह मंत्री रहे—मैं उनका नाम नहीं लेना चाहूंगा, लेकिन मैं जो कोट् करने जा रहा हूं यदि उस में उनका नाम आ जाए तो मैं क्षमा चाहूंगा—यह मुजफ्फरनगर के कैराना जांच आयोग से दो-तीन बातें कोट कर रहा हूं, मान्यवर, इस में जो 18 अक्टूबर और 19 अक्टूबर सन् 1976 में एक घटना हुई थी

[श्री सैय्यद सिब्ते रजी]

मुजफ्फरनगर के कैराना क़स्बे के अंदर, उस के लिए जो एक जांच आयोग बैठाया गया था, उस समय के सरकार की ओर से उस ने जो रिपोर्ट दी है उसमें उस वक्त के गृह मंत्री जी के एक पत्र का उल्लेख किया गया है । श्रीमन्, उस वक्त में बैठाये गये कमीशनों को अपने राजनीतिक निहित स्वार्थों की पूर्ति के लिए किस प्रकार से प्रयोग किया जा रहा है, उसका सिर्फ एक ही उदाहरण मैं सदन के सामने रखना चाहता हूं । मै कोट कर रहा हूं---

"चरनसिंह 5, रेस कोर्स रोड,

नई दिल्ली-110011

18 जुलाई, 1978

प्रिय रामनरेश जी,

मैं इस पत्र के साथ मुजफ्फरनगर के अधिवक्ता एवं जनता के एक वृद्ध सज्जन से प्राप्त पत्र संलग्न कर रहा हूं । इस सम्बन्ध में उन्होंने मुझे एक बार पहले भी लिखा था और मैंने आपसे इस सम्बन्ध में उन्होंने मुझे एक बार पहले भी लिखा था और मैंने आपसे व्यक्तिगत रूप से इस सम्बन्ध में बातचीत की थी और इस विषय पर आपके तत्कालीन मुख्य सचिव से दो बार निवेदन किया । किन्तु ऐसा प्रतीत होता है कि कोई भी प्रगति नहीं हुई है ।.."

श्री सत्यपाल मलिक : : श्रीमन्, मेरा व्यवस्था का प्रश्न है । मान्यवर, मैं जानना चाहता हूं कि जिस डाक्यूमेंट को ये कोट कर रहे हैं, उसको आपने देखा है, उसकी सच्चाई की आपने जांच की है ? मेरा प्वाइंट आफ आर्डर यह है कि अगर आपने इसको पढ़ने की इजाजत दी है तो आपको मुझे स्पष्टीकरण का मौका देना होगा ।

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): From which document you are reading.

श्री सैय्यद सिब्ते रजी : मैं मुजफ्फरनगर कैराना जांच आयोग की रिपोर्ट से कोट कर रहा हूं ।

SHRI SATYA PAL MALIK; You will have to tell the whole story then.

उपसभाध्यक्ष (डा० रफीक जकरीया) : वह आफिशियल डाक्यूमेंट से कोट कर रहे हैं । उसमें आपको स्पष्टीकरण देने का कोई सवाल ही नहीं है (व्यवधान)

श्री सत्यपाल मलिक : कोट नहीं कर रहे है, मिस-कोट कर रहे हैं । इस चिट्ठी में कहा यही गया था कि सही प्रक्रिया अपनाइये ... (व्यवधान)

श्री सैय्यद सिब्ते रजी : मैं जो कुछ कोट कर रहा हूं इस रिपोर्ट से कर रहा हूं । श्रीमन्, इसमें आगे दिया गया है---

"यदि मुजफ्फरनगर के मामले में फैसला जनता के विरुद्ध होता है तो इसका तात्पर्य आपके नाम और प्रतिष्ठा पर आंच आयेगी और उत्तर प्रदेश प्रशासन पर बट्टा लगेगा । मैं जो कुछ लिख रहा हूं वह निराशा एवं क्रोध के आवेश में लिख रहा हूं । वास्तव में मैं यह नही समझ पा रहा हूं कि शाह आयोग के सम्बन्ध में केंद्रीय सरकार द्वारा जो प्रक्रिया अपनायी गई थी उसे आपने क्यों नहीं अंगीकृत किया ।

आशा है कि मुझे मेरे कटु वचनों के लिए क्षमा प्रदान कर देंगे । शुभ कामनाओं सहित ।

भवदीय,

चरन सिंह

श्री राम नरेश यादव

**मुख्य मंत्री, उत्तर प्रदेश शासन,
लखनऊ।**

प्रतिलिपि श्री ब्रह्म प्रकाश शर्मा, 76 अकबरी रोड, मुजफ्फरनगर को प्रेषित।

ह० चरन सिंह"

चूंकि उपर्युक्त पत्र में प्रयुक्त शब्दों—

"जो प्रक्रिया शाह आयोग के सम्बन्ध में अपनायी गयी" उसके फलस्वरूप पत्र के वास्तविक आशय के बारे में विवाद उत्पन्न हो गया है। अतः श्री चरन सिंह से यह स्पष्ट करने को कहा गया था कि वह उक्त शब्दों के माध्यम से श्री यादव से क्या कहना चाहते थे। उपर्युक्त प्रश्न के सम्बन्ध में श्री चरन सिंह का जवाब यह था कि "मैं यह सुझाव देना चाहता हूं कि शाह आयोग के मामले में की गई जांच की भांति आयोग की सहायतार्थ एवं रिपोर्ट प्रस्तुत करने के लिए वरिष्ठ पुलिस अधिकारियों की नियुक्ति सर्व प्रथम की जानी चाहिये थी।"

SHRI SATYA PAL MALIK: What is wrong with it?... (*Interruptions*)

श्री सैय्यद सिब्ते रज़ी : मैं पढ़कर सुना रहा हूं।... (**व्यवधान**)

श्री सत्यपाल मलिक : बागपत कमीशन की रिपोर्ट भी मान्यवर पढ़वा दीजिए। ... (**व्यवधान**)

श्री सय्यद सिब्ते रज़ी : मैं जो यह कोट कर रहा हूं उसी से सम्बन्धित पैराग्राफ कोट कर रहा हूं ... (**व्यवधान**)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): You are readng the whole report.

SHRI SYED SIBTE RAZI: I an just concluding.

SHRI HAREKRUSHNA MALLICK: How is it relevant? Does it highlight the Budget?

श्री सैय्यद सिब्ते रज़ी :

वह दुनिया थी जहां पर बन्द रखी थी
जबां मेरी।

यह महशर है जहां सुननी पड़ेगी
दास्तां मेरी।

उनसे यह भी पूछा गया, "क्या आप को मालूम है कि जांच आयोग अधिनियम की धारा 8 के अंतर्गत जांच की आवश्यकताओं को लिये सुविधाजनक एवं उपर्युक्त प्रक्रिया के निर्धारण का अधिकार स्वयं आयोग में निहित है और राज्य सरकार व केन्द्रीय सरकार इस संबंध में कोई सुझाव नही दे सकती जब तक कि आयोग ने स्वयं इस आशय का कोई अनुरोध न किया हो। इस प्रश्न पर उन का जवाब था कि "मुझे इस उपबंध के संबंध में कोई जानकारी नही थी। मैं ने उपर्युक्त सुझाव एक मात्र इस उद्देश्य से दिया था कि उक्त मामले की छानबीन करने के हेतु वरिष्ठ पुलिस अधिकारियों की नियुक्ति करके आयोग को तत्परतापूर्वक जांच करने में सहायता प्रदान की जानी चाहिये। उपर्युक्त पत्र में स्वतः स्पष्ट परिस्थितियों की अपेक्षानुसार श्री चरणसिंह का स्पष्टीकरण उपयुक्त नही है। श्री रामनरेश यादव के बयान से भी इसका खंडन हो जाता है। यदि श्री चरण सिंह के पूछने का एक मात्र आशय यही था कि उक्त मामले में आयोग द्वारा तत्परतापूर्वक जांच पूरी करने के लिये श्री यादव द्वारा सहायता प्रदान करने के हेतु सर्वप्रथम कतिपय वरिष्ठ पुलिस अधिकारियों की नियुक्ति कर दी जानी चाहिए और श्री यादव ने उस सलाह पर अमल नहीं किया तो जांच के पूरे होने में कुछ विलम्ब हो सकता था लेकिन यह बात समझ में नही आती कि इससे जांच के परिणाम का किसी विशेष पार्टी के पक्ष अथवा विपक्ष में किस कारण से और कैसे प्रभाव पड़ सकता है। इसके अतिरिक्त

[श्री सैय्यद सिब्ते रजी]

कानूनी तौर पर श्री यादव का कोई ऐसा दायित्व न था कि वह ऐसी कोई सहायता प्रदान करते तो वह नहीं दे सके । आयोग द्वारा भी श्री यादव से ऐसी किसी प्रकार की मदद के लिये अपेक्षा नहीं की गयी थी । श्री यादव का किसी प्रकार से इस जांच से कोई संबंध न था । इस का गठन उन के द्वारा मुख्य मंत्री पद संबंधी कार्यभार को संभालने से बहुत पहले ही हो गया था ।"

मान्यवर मैंने इस लिये यह बात रखी कि सदाचार और मारेलिटी की झूठी बात करने वाले शीशे के मकानों में बैठने वाले दूसरों पर पत्थर न फेंके । क्योंकि एक पत्थर भी इधर से चल गया तो पूरा शीशे का मकान धराशाही हो जायगा । इन अल्फाज के साथ मैं इस बजट का घोर समर्थन करता हूं ।

श्री सत्यपाल मलिक : मुजफ्फरनगर की फायरिंग का भी समर्थन करिये ।

SHRI KHUSHWANT SINGH (Nominated) : Mr. Vice-Chairman, Sir, I will restrict *my* comments on the Budget only to the proposals to raise the postal rates as far as they are concerned with the postage on books. I do so because I do not think the proposals have received the attention which they deserve and I do not think the long-term implication of this increase in rates has been fully realised. (Interruption) This is also meant for Mr. Bhandare, who obviously is not concerned with this...

AN HON. MEMBER: Not concerned with books?

SHRI KHUSHWANT SINGH: I am only concerned with the people who read books and are involved in writing them. As I said, the long-term implication of the proposal to raise the postal rates has not been fully realised. Gentlem'en, you might have seen the report' of the Federation of Indian Publishers protesting against this rise. I do not hold a brief for the publishers because they have vested interest in this business. Although their profits will be hurt, they have certain points to make. They will undoubtedly be compensated by not having to pay commission, which they do, .to booksellers. They will obviously pass on whatever is the additional burden of postage rates to the buyer. But three classes of people are going to be vitally affected, by this rise in postal rates. They are, the most important of them all, the people who do not live in the big metropolitan cities, where there are no book stores or libraries. Even take a place in the vicinity of Delhi, like Ghaziabad or Faridabad. There are no book shops there and there are a very few libraries. These people will have absolutely no choice except to get these .books through post and they will be the most affected. The second category is the students who are doing correspondence courses. They rely almost entirely on books which come to them by post. And finally, the third category who will b'a affected, Mr. Vice-Chairman, are people like you and me who write books and earn a part of their living through royalties on these books. Mr. Vice-Chairman, the prices of books have gone up enormously in the last ten years. I do not need to press the point. You will realise that hard back books now, even Indian publications, sell between Rs. 50 and Rs. 100. Art books like the book by our own Prime Minister 'Eternal India' cost Rs. 250. The latest publication "Kama Sutra" by Mulkhraj Anand costs Rs. 800. Even paper backs like Penguins are not available for under forty to fifty rupees. Indian paperbacks printed on newsprints are now priced between Rs. 15 and Rs. 20.

THE VICE-CHAIRMAN (SHRI^ (DR. RAFIQ ZAKARIA): But that is so in other countries also so far as the prices of books are concerned.

SHRI KHUSHWANT SINGH: My remarks are to the raising oi postal rates on these books, when they are

seat by VPP. I do not know whether it applies to postal rates in other countries. *(Interruptions)*. Let me, Mr. Bhandare, explain the point. As for these 'enhanced rates, for some instances I have the break-up. **For** some the postal rates amount to as much as 45 per cent of the price of the book and this is what I am wishing that the Ministry of Communications and the Finance Ministry would take notice of. My proposals are two, very simple on'es and I do not think, will hurt the Budget or the revenue of thte Government. There is a concessional rate in operation for books of the pricing of Rs. 10 or under Rs. 10. Mr. Vice-Chairman, you realise that today no book worth its while is tfeally available at a price of Rs. 10. I suggest that this concessional rate should now either be totally applied to books of all prices or at least be ra.sed to books up tc Rs. 50. And th'2 second proposal I have to make is that money order charges are no longer applied to books. People who order books through money order should not be asked to pay the additional rates that have *b'een* proposed. The point is, if this is not knocked down, I think the implication will be that the people who will suffer most will be (1) the entire country. It is because the rate of literacy is already dismally low. It is under 40 per cent. It will be further slowed down if the books are not available.

SHRIMATI KANAK MUKHERJEE (West Bengal): VPP charges of the magazines.

SHRI KHUSHWANT SINGH: About magazines the hon. lady Member can suggest, but I am only restricting myself to books. The rate of literacy in the country will he slowed down. What is even more dangerous that the neo-lit'erates who live in distant towns and villages, if they are not able to get books by VPP, will lapse into illetaracy instead of our writing them literates, and all that they will be able to do is to sign their names only. Finally, Mr. Vice-Chairman, the people who will suffer are, as I repeat again your community and mine who make a part of their living by writing books and on their royalties which are **low** enough. If the sales go down, we will be further affected by these rates.

Since a lot of poetry is being brandished down in Urdu by my friends on either side, may I also end by something which is pertinent again to writers, the lines of Hillaire Bel-loc that when I am dead, I hope, it is said, my sins were discarded but my books were read.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Shrimati Mohin-der Kaur. Not there. Mr. Bhandare, Mr Ram Niwas Mirdha also wants to speak. So, please be brief. Let us follow Mr. Khushwant Singh's example. Brevity is the soul of wit.

SHRI MURLIDHAR CHANDRAKANT BHANDARE: These are only points.

Mr. Vice-Chairman Sir this is the third successive Budget which our Government, has proposed. This Budget has its own significance because this is the mid year of our Sixth Five Year Plan and it is a very convenient tim'e when we can look back, hark back on what we have done in the last two years. We can assess what we ate going to do this year and we can further visualise how far we will be covering our road on to the goals which we have set ourselves. And when I tak of this, I am particulary proud btecause our party, our Government and the Prime Minister as our leader, at all times are guided by our set goals enumerated. ..

SHRI SADASHIV BAGAITKAR (Maharashtra): In the 20-Point Programme. *(Interruptions)*.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): What is this habit of disturbing the trend and the

[Dr. Raflq Zakaria]

thinking of a Member? That is not fair at all. Yes, Mr. Bhandare, please proceed.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Kindly 'exclude this time! unnecessary interruptions.

As I was telling you, Sir, these goals were enuniciated in the promises we made to the electorate in our lection manifesto. Therefore, the first thing which we did when we came to power, with the support and overwhelming suport and affection of the people of this country, was to formulate the Sixth Five Year Plan in a record time of one year—a very ambitious plan which has an outlay of Rs. 95,000 cror'es We have the annual targets for all those plans and those targets have been discussed more throughly, more elaborately while speaking on the Motion of Thanks to the President for his Address and on other occasions. I will briefly take you to the statistics a little later. Bu if one were to know that we have a 'set' plan as against a 'rolling" plan, which the Opposition Members had wh'en they were in power, they will also understand the significance of our 20-Point Programme. When one makes a plan, pn'e sets various targets Like all tilings which happen in the world, some targets are exceeded, some targets are equalled and there are a few which are not equalled, there is a deficiency and we do not claim that we excel in every target But let me assure the House, and through this House the entire nation, that our Government is making a Very sincere, a very dedicated, a very disciplined effort to meet those targets.

Now when you have a plan, when you have so many fronts to meet, what you do is you set) down your priorities so that no matter what happens in other arjeast in these areas where you seek your priority, you will not lag behind. And this is precise3y what the 20-Point Programme, which was enunciated by the Prima Minister on the 15th of January, has been made for It has, in essence, culled out the priorities which brook no delay and in the matter of reaching the targets in those priority areas, there can be no relaxation in effort. That is why I do not understand the criticism of some of the friends in the Opposition. For instance, the hon. Member, Mr. Hegde, said: "Why 20-point's?" Now I have no quarrel if he wants to add 5 points let him add 5 points. In fact, the Marxists in West Bengal claim that all these 20 points are covered by th'air 36-point programme. But the point is that those of them who are accustomed to a single-point programme of Indira Hatao' cannot really appreciate the 20 points which we have. Therefore all I can say is when I listened to the debate, I was reminded of what a very leading Member of the House of Commons said. He said: 'The task of the Opposition is to oppose and oppose at all times and propose nothing". And this is precisely what I find the Opposition has been doing. I must', through you, Sir, beseech that we are all engaged in our nation-building task. We may have differences. After all it is friction which leads to progress, but' those differences should not be carried to a point where you miss the good points, where you don't co-operate in (essential areas and yet go on opposing for the sake of opposition. I would request the Members on the other side that there has been an exhortation by t&e President himself and the time has come because we cannot now afford to lose this race, we cannot afford to have anything in the way of redeeming our pledge to the millions of our brethren who i live below the poverty line, and it is^t in this context, before I deal with the budget proper, that I would request Members on the opposite side to modify their stand, accept what is good and make more constructive points. - It is not as if we come out with all the constructive 14iings; that is not our sole monopoly. We look with humility and we

will accept all constructive sugges-. tions. In fact, one of the Independent Members, Mr. Khushwant Singh, has just now made a very-valuable suggestion. I don't live on books but I read them and I am a lover of books and anything that will reduce the strain and anything that will bring down their price I certainly welcome and, to that extent, I wholeheartedly support what has been stated and I hope the Finance Minister will look into it.

Now, coming to the budget proper, I am going to deal with the various aspects which have been raised by the Opposition. But the budget is an exercise for that particular year. Therefore, if you expect that the budget is a magic wand by waving which you can remove poverty, then I think there is a very serious misconception in the minds of the Members because they ought to know whether within the compulsions of the year, in the backdrop of the circumstances which exist) the Government has made an earnest effort to balance the budget in a manner that it promotes its policies and brings certain reliefs to its citizens. In the context of today's things, there are three things which a budget must tackle. Above all, the budget must contain inflation because all Members will agree with me that inflation is the crudest taxation possible on the poorest of the people and, therefore, it becomes the primary duty of the Finance Minister to avoid inflation, to bring it down and to prevent it. A little later I will deal with the manner in which the hon. Finance Minister has sought to tackle this problem. The second thing which is very important is to see that the bud-1 get promotes industrial and agricultural growth because without greater production there cannot be really a curbing of the very evil conditions which exist in our society. After all, one of the main things, which results in the proliferation of black money is less productivity and therefore to that extent there should be a serious and an earnest effort through this budgetary exercise, of promoting industrial and agricultural growth. You will find> Sir, that even this test is more than amply satisfied—I will deal with the details a little later. Last *hut not* the least, the budget must encourage savings and I find that the budget also satisfies the test of encouraging savings. When we S° around, we find that almost all economists have termed this Budget as a good Budget. Now, as I said in the beginning, there cannot be a model Budget, there cannot be in the words of Mr. Palkhivala, a Budget of one's dream. It is just not possible with 300 million people living below the poverty-line and the growing population, to which I will come a little later. And therefore one finds...

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bhandare, you are leaving everything to be taken up later. You have already taken 15 minutes.

SHRI MURLIDHAR CHANDRAKANT BHANDARE; I have taken only 10 minutes. I am looking at my watch and the clock. I have taken only 10 minutes. Do not add five minutes to it. One finds from the newspapers that there has been a great reception to the Budget from the common man. Gone are the times when there used to he queues for buying toothbrushes, toothpaste, soap, radios, TVs, refrigerators. The commodity prices have not been affected. May I ask those who want to say that this has resulted in inflationary tendencies one question? This Budget was presented on the 27th of February, almost a month has gone by: will they point out what commodity prices have risen? I have taken some pains to ascertain week by week whether as a result of this Budget any of the commodity prices have gone up and I must say that at least to the limited extent that I have tried to ascertain myself I have found nothing to show this trend. Others are cer-

[Shri Murlidhar Chandrakant Bhandare]

tainly welcome to show this. If it were there, I know that during the last three weeks the Members from the other side would not have wasted a minute to point out that prices had risen. The very fact that they have not done so clearly shows that it is not the case. The Budget, therefore, is a common man's Budget.

With all these three things said, I come to one point because there has been a lot of criticism against this Budget saying that it casts a shadow of the IMF loan, that it puts condi-tionality, that it has been dictated by the IMF and that it is not a proper Budget. Now, will they point out a single area in which we have deviated from the Sixth Five-Year Plan, the Plan which was finalised long before we negotiated or got the IMF loan? It is surprising because in this attack we find the pro-Americans on one side and the Marxists on the other. In fact, when I talk on the I.M.F. loan, I remember that Dr. Ashok Mitra had come out with a book, the West Bengal Government had come out with a book. In the first instance, they expected that we will not get the IMF loan; and they went on saying in the Lobby here, the Members from hte Opposition; Let Mr. Venka-taraman go there, but he will never be able to get this loan. But, looking at the disciplined performance of our Government, the IMF loan was granted. And then they came out with this book, with which we have dealt at length when there was a debate on the IMF loan. I only want to point out what Dr. Ashok Mitra has to say about this shadow of the IMF loan. I am reading from the *Economic* Times. This is Dr. Mitra's statement:

"The commitment to implement certain conditions agreed to when India signed IMF loan became obvious from certain proposals, especially those which will encourage private sector and help boost exports. Dr. Mitra said the exemption of wealth tax on plantation products like tea, rubber, cardamom, coffee will give a fillip to the big plantation owners. The Union Budget has proposed higher rate of depreciation allowance, for example, for those industries which go in for energy saving and conservation measures, which will give only big industrialists and exporters added incentives, said Dr. Mitra."

These are his objections. The first objection is that, we have boosted up the energy sector. Now we must say that as early as in August 1980, in one of my very first speeches on the Maruti acquisition, I had said that there are two capital "Es" which will rule the future of our country. And those are energy and export. I was glad that in the Sixth Five-Year Plan the largest outlay was placed on energy. We welcomed it. Every Member welcomed it. And even if this is the shadow of the IMF, it is in our interest As you all know, the oil production is the very blood supply of our national economy, and anything we do to increase that production to conserve oil is to be welcome. But, if these are the factors, then, I should say, "Let there be more and more shadows of the IMF conditionally." All that I cay say is that so far as the plantations are concerned, you will know that the agricultural wealth-tax itself has been abolished and that most of these plantations are with the corporate companies who do not pay any wealth-tak. Therefore, I will end by saying that those who are talking of the IMF shadow, are really chasing a shadow and missing the substance of this Budget.

One thing to which I want to invite the attention of the House is that when they talk of 300 million persons being below the poverty line, everyone seems to miss the point, and the point is that over the last decade the population has risen at the rate of

13 million every year. Today it stands at about 68 crores, maybe 70 crores. And il we go On adding to the population, to make my point a little more vivid, you will find that we will have to have additional 12.5 million quintals of food every year, 18.8 million additional metres of cloth, 126,500 additional schools. School buildings cannot rise in time to meet the demand of the new crop of the school children and a school will have to be built every additional minute, round the clock to accommodate 145 million school-going children, we will have in 20 years, only 7000 days away; and we will require a big army of one per cent of the increased population as teachers and additional houses and new jobs.

SHRI SADASHTV BAGAITKAR: The best thing would be to do away with planning.

THK VICE-CHAIRMAN (DR RAFIQ ZAKARIA): Mr. Bagaitkar, please. Never mind, Mr. Bhandare. Please ignore this interruption and proceed.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: You may deduct three minutes.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA). Not three minutes. Never mind.

SHRI MURLIDHAR CHANDRAKANT BHANDARE: The point which I am making is that nobody, not one person, has Said that in 1950 when we were only 27 crores. people died in millions because famine and starvation. Today we are 68 crores and nobody dies of starvation. We provide food for all. It is really surprising. I . can tell you, Mr. Vice-Ch airman, Sir, that even if the ipost advanced, the most prosperous and the largest nation like the United States of America, was faced with this situation, that would not have been able to fulfil it, and its position would have been even worse than that of our country. They just ignore the main thing. I hold the Opposition fairly responsible. When we were going ahead on this front of family planning, they used it ag a political capital and set the clock back. They will have to answer our nation for their default. Luckily only yesterday in thte National Development Council it was pointed out that family planning was catching up and today I find that there is a provision of Rs. 245 crores in this Budget. And I am glad that we will bring this movement of family planning back on its rails and see that we ultimately share prosperity among the citizens of our country and not divide poverty.

There is one point which I want to make and which is of considerable importance. Today you find that our defence allocation has increased beyond Rs. 5,000 crores; it has increased from Rs. 4.600 crores to Rs. 5,100 crores. In the meantime, our neighbour Pakistan has been acquiring very sophisticated weapons like F-16s, getting very near to explosion of a nuclear bomb and obtaining over 3.2 billion dollars of economic and defence aid. And if yesterday's reports are any indication, their budget for defence production and defence expenditure has increased considerably. Though they show a budget of 1600 million for 1981-82, what is not taken into account is the free gift of several important arms they get from China and the Arab countries. A substantial portion of the equipment supplied by China has either been an outright gift or has been highly subsidised. The resources provided by some of the West Asian nations for modernisation of Pakistan's Army were not reflected in their budget. Fairly large amounts of defence expenditure were concealed. They have created a situation where the no-war pact negotiations have broken down. And according to the latest report, as of yesterday, Pakistan has two army corps facing Soviet troops on the Afghanistan border, while it has five army corps, 13 military divisions, two armoured divisions and four independent armoured brigades on the

[Shri Murlidhar Chandrakant Bhandare]

Indian border. May I assure the hon. Finance Minister, not only on my behalf but on behalf of the whole nation, that this nation is prepared to sacrifice to the utmost, to the last drop of blood, to the last shirt that one possesses, so that the sovereignty of this country and the liberty of its citizens are preserved, only one thing I would say as to what may happen when Pakistan goes nuclear. I have read a very interesting book, by one of the great political authorities, called "apocalypse". Nuclear catastrophe in world politics by Louis Rene Beres. He says that a nuclear war may occur in one of the three contingencies: (1) nuclear war between super powers; (2,) between smaller nuclear powers; (3) use of nuclear explosions by terrorist groups. He eliminates the first. He says the chances of the third, that is, explosion by terrorist groups, are not much But he puts the chances of a nuclear war at the hands of a smaller nuclear power highest. For this he gives seven reasons. I cannot quote them because the time at my disposal is very small. But one of the reasons, he says, is that when smaller powers get possession of nuclear arms, they are prone to start a nuclear war. He says that they may prove reckless in nuclear brinkmanship under competitive reasons. Seven reasons are given. I do not want to quote them. But he says that because they have unstable Governments, they are likely to indulge in this. So 1 would like to say that' this is a national issue and on this Score, at all times the Government should be in a state of preparedness, and even if we have to pay more, we will do so without grudging.

There are two measures which have been welcomed. One is the Capital Investment Bond because the return is as much as 50 per cent. One of the leading economists, Dr. Brahmanand, has called the Capital Investment Bond as "Kamadhenu". And though the Finance Minister has taken credit for Rs. 350 crores, a modest estimate of all today is Rs. 500 crores, and some hope that even, the figure of Rs. 1,004 crores will be exceeded. Add to that what we have done in the energy field. The prices of crude have fallen, the production of crude has Increased, and I am quite sure the hon. Finance Minister will get another Rs. 500 crores from that area of crude.

Then there are' some suggestions which I want to make. Here I must also compliment the Minister for the cash security certificates. They will help the common man—the rikshaw-puller, the taxi driver, the peon in my office, and the very small people. Rupees five thousand will become Rs. 15000 in ten years and with an insurance. I was wondering whether the hon. Minister of Finance will consider removing the age limit of 18 and 45. I may want to gift it to my daughter who is 15 years old—this cash security certificate. He may post, pone the risk up to the age of 18. He may also say that if the death occurs within the first two years the insurance aspect of the cash security certificate will not be there. But let him extent that limit to 55 or 50 and lower the limit from 18 to 12 or 13.

So far as capital investment bonds are concerned, I would like the Minister to make them negotiable though he may not permit borrowing. Let him make them negotiable so that if there is need the person may negotiate it and get his money back.

I would like to make a Jew suggestions for which I need a couple of minutes

The honourable Finance Minister > has done well in giving a large impetus through capital gains for building a house. But if his whols idea is to bring black money into a channel of fruitful production, may *1* request him—I am happy that he is here now—to extend the avenues, to extend the channels, in which these capl-

tal gains can be brought in. For etxamplje, he may mate agricultural bonds, started by Shri Charan Singh and quite forgotten by people by now, a little more attractive. The rate of interest continues to be very, very low. Let him make it more attractive. He can also permit investment of capital gains in bonds floater by Industrial Finance Corporation, IDBI, ICICI and soma other new companies. There is one suggestion I want to make. He has restricted it to one house. Why restrict it to one house? Let people build as many houses as they can because then they can come under Wealth Tax and they can also come under other kinds of taxation. Let the houses be multiplied so that people will go and live in those houses.

Then, he has selected 38 items for excise. One must congratulate him on the measure. But he has given it only one year. He knows there is a period of gestation and he also knows before a policy can succeed a certain minimum period will have to go. May I, therefore, request the hon. Finance Minister to see that this excise exemption for this type of commodities and articles and goods will continue for a period of three years to create a greater incentive and a right climate.

Then there are some areas in our economy which are facing recession. What is happening is that these items are brought, imported, from outside under an OGL—Open General Licence —and the duty on them is so low that when they come, when they land, some of the medicines, for example, one finds, China has entered the market and they are cheaper than what we produce here and that results in our production remaining idle, our capacity remaining idle. I would, therefore, suggest two things. Be very selective about putting items in the OGL and even if you have to put them in the OGL, you jackup the customs duty so that their import becomes very unremunerative. Now I have to make a very humble suggestion, a very necessary suggestion.

ihis concerns professionals. I find that in the income tax law there is no relief whatsoever for the medical expenses of professionals. What is surprising is that a sum of Rs. 5,0001 per year is allowed for professionals for entertainment. But they are not allowed anything for the medical treatment of either themselves, or their wives or children. I think the time has come to rectify this error because if the professional is unwell, not only he cannot earn anything, but he has to spend out of his savings for treatment. This will generate black money also because, as you know, doctors are always paid in cash. I would say (hat all professionals should be encouraged by giving them this benefit provided they pay through their books for their medical expenses.

I wholeheartedly support this budget which is going to curb inflation, which is going to increase production in the year of productivity and, abov'i all which is going to encourage thrift and savings in our country. Save and do not pay tax; spend and pay more tax. This seems to be the motto of the Finance Minister and I wholeheartedly congratulate the Finance Minister for these three excellent and outstanding features of his budget.

With these comments, I commend this budget to this House.

SHRI DIPEN GHOSH (West Bengal) : Mr. Vice-Chairman, I must thank my friend, Mr. Bhandare, for discharging his duty, as an Advocate of making a non-event an event. I thank him at least for the labour he has taken for this. But I cannot thank the Finance Minister for his budget because the budget which he has presented to Parliament on the 27th February betrays the influence of the conditionalities of the IMF loan at the highest levels of the budgetary policies of the Government.

Mr. Bhandare wanted to know the specific field where the IMF conditionalities did manifest o* reflect.

[Shri Dipen Ghosh]

For the information of Mr. Bhandare I would tell him that one of the basic conditionalities put forth by the IMF while granting us their loan was a change in the ratio of the tax pattern between indirect taxes and direct taxes. If he goes through the calculations, he will find that within the additional taxation to the tune of Rs. 533 crores proposed, the ratio between the more explicitly stated indirect taxes such as excise and customs duties as distinct from the implicitly introduced iditfect taxes as mentioned above, and the direct taxes such as income tax and corporate taxes, has alarmingly approximated to 3.5:1. This is the specific field where the IMF conditionality manifested itself.

The second point I want to stress upon is that though this is the Union Budget, the Finance Minister has to take the country as a whole and his budget should look at the question of development of the States. 3.00 P.M.

But, Sir, if we go through this year's Budget provisions, we will see that the last year's Budget proposed to increase the States' Plan outlay by 22 per cent though the overall increase in the size of the Annual Plan or Plan outlay was only 20 per cent. In other words, the step-up in the States' Plan outlay was larger than that of the Centre, according to the Budget estimates for 1981-82. But this year Sir, if we go through the Budget provisions, we will find that while the overall Plan outlay is slated to go up by 21 pter cent, that of the States would only increase by 14.4 per cent as compared to 27.7 per cent in the Central sector. It is indeed a very sharp decline considering the fact that in the last Budget the percentage increase was relatively higher in the States' Plan outlay. Some of the States like West Bengal, Kerala, etc. already face the danger of no increase in their Plan outlay from year to year and, after this, the State Plans will suffer and, for that matter, the States' people will suffer.

Another point that I want to draw the attention of the honourable Finance Minister to, Mr. Vice-Chairman, Sir, is the step-motherly attitude shown towards West Bengal in this particular Budget. To cite an instance, I would say that the Budget has a provision of Rs. 53.41 crores for the development of eight major ports in the country including Calcutta. A closer examination of the details would reveal that while for the other ports, the expenditure envisaged is mainly for the development work, in Calcutta, Sir, it is by way of subsidy for dredging of the Hooghly river. Mr. Vice-Chairman, Sir, you know that the Calcutta Port Trust receives a subsidy from the Centre representing eighty per cent of the expenditure on the maintenance and dredging of the Hooghly river. The Budget provides Bs. 10 crores for the payment of the subsidy. But, in the case of the other ports, the allocations are for expansion and development work. For example, in the case of Bombay, the funds have been allotted for the work On the fourth oil berth and the general-cum-cargo berth. In the case of Madras, it is for the construction of the outer protection structure and expansion of the Jawahar docks. In the case of Tuticorin, Sir, it is for the construction of a coal jetty and, in the case of Kandla, it is for the construction of an oil jetty. But, Sir, no new construction has been proposed either for Calcutta or for Haldia. And, ironically, the Budget mentions the inadequacy of ship-repairing facilities in the country and, for that purpose, it has earmarked Rs. 8 lakhs for consultancy fees to prepare a detailed project report for a 15-year perspective plan for it. But no location has been mentioned though Haldia was once declared at least fo have a ship-repairing organisation. So, I do not know why the Union Finance

Minister was so a pathetic towards the State of West) Bengal. I wonder whether it is because of the fact that he could not come to the Lok Sabha twice, having been defeated, and again he could not come to the Bajya Sabha from West Bengal and that was why he had to go to Gujarat. I do not know whether, for these things, he wants to wreck vengeance on West Bengal and that i_s why he has shut out Calcutta port when all other $port_5$ have been allocated funds for development. The third point I want to emphasize is that Mr. Bhandare wanted to say that this Budget would benefit the poor pteople and many times he referred to the percentage of the people living below the poverty line. I am glad that at least he had some tears to shed for the people living below the poverty line.

AN HON. MEMBER: Crocodile tears. ,

SHRI DIPEN GHOSH: I do not know whether these are crocodile tears. But he shed tears. But what I am saying is that while proposing the tax measures, Mr. Vice-Chairman, you must have noticed, the Finance Minister provided certain relief in the case of income-tax. The proposed relief relates to people with annual income approximating between Rs. 20,000 and Rs. 30,000. According to the national income statistics, Mr. Vice-Chairman, Sir, this income range falls within the top 5 per cent of income brackets, and naturally it is clear, by suggesting thi_s measure whom the Union Finance Minister wanted to benefit.

THE VICE-CHAIRMAN (DR. 1 RAFIQ ZAKARIA): Are you against it?

SHRI DIPEN GHOSH: No, I am not against it. I am saying that it is not for the poor people at least out for certain higher income groups.

Regarding exemption from Central Excise and Customs duties, this exemption has been given to some items like water coolers, water filters and a few other $item_s$ used by students like pencils, erasers, etc. According to the National Sample Survey, the expenditure by the really poor on these items is 'zero' or an insignificant percentage of their income. So naturally there is no relief in this budget actually for the poor people, let alone those living below the poverty lin*.

As regards inflation, the Finance Minister has also claimed that it would help contain inflation. Members on the other side have also applauded the Finance Minister's statement and stated that it would help certain inflation. But I want to say that it would not help contain inflation. On the contrary it would accelerate the inflation. You will see that already the prices of many items were increased by administrative decisions. Mr. Bhandare wanted tc know the items, the prices of which have increased after the presentation of the Budget and before he spoke here, within one month. Mr. Bhandare forgot to mention that before the presentation of the Budget the Government had altfeady increased the prices of certain goods through administrative decisions, and because of that the prices of some commodities have gone up. And another thing, the effect of the Budgetary proposals on the prices of commodities would actually start recording after a certain period. You know how particularly this deficit financing helps increase the prices. Yesterday, the hon. Finance Minister made a statement about the dearness allowance to be paid t_0 the Central Government employees. As you know, the Central Government employees are paid dearness allowance for every 8 point rise of 12 monthly average in the cost of living index. And in January, 1982 the average index level reached 440. In December it was 432. So within one month it rose by another 8 points. And in the meantime it had also gone up. That is why T am telling that actually this Budget will not help contain inflation. On

[Dr. Dipen Ghosh] the contrary, it will accelerate the in-fla ionary pressures. The prices have already been increased. The postal rates, the telephone rates, the telex rates, railway freights, petrol prices and the prices of o her goods have already increased. These will start telling upon the general price level. It has already started telling upon the general price level. Lastly, I wan'; to point out one thing which my colleague, Mr. Khushwant Singh has already mentioned. He has rnade a very strong plea for giving relief to the publishers from the higher pos'al rates of sending books to the readers. He perhaps forgot to mention one more point in this regard, i.e. the higher pos!al rates for sending newspapers to the subscribers. I am not holding any brief for the monopoly houses of the newspapers.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): To which Mr. Khushwant Singh does?

SHRI DIPEN GHOSH: That is why perhaps Mr. Khushwant Singh was a little shaky in dealing with this question. However, I am holding brief for the small newspapers and the periodicals. Sir, you know that these periodicals, magazines and small newspapers are sent to subscribers throughout the country, particularly, to the people who live in the villages. If we are to send these magazines to these people, then the high cost of sending them to the subscribers will tell upon the organizers and the owners of these small newspapers and the periodicals. I would suggest reconsideration of this particular item by the Union Finance Minister.

Finally, I would appeal to the Finance Minister to make a review of the budget estimates and allocate more funds for States, particularly West Bengal from which I hail and which State I represent here. I also appeal to the Finance Minister to allocate funds for the cons'ruction and expansion of Calcutta and Haldia poris and for other industries also. I want to stress one point here. The West Bengal Government had allocated 100 acres of land for the construction of an electronics industry in Salt Lake area. The Central Government has not sanctioned the project on the ground that Bengal being a border State, it cannot have electronics industry. I am sorry, I am no', an expert in defence matters. Yet, so far as my knowledge goes, in today's warfare no part of the country is immune or safe from the striking range of o her big powers. *(Time bell rings)* If we go by those norms, then there are many Slates or areas wher>a no industry can come up. Therefore, I would suggest and urge upon the Government of India, through you, to alloca'e funds for those industries for which projects and proposals have been sent by the West Bengal Government to the Union Government.

Thank you, Sir.

श्री जे० के० जैन (मध्य प्रदेश) : श्रीमन्, अभी हमारे विरोधी दल के माननीय साथी हमारे कुशल वित्त मंत्री के बारे में लोक सभा का जो चुनाव हुआ उसमें उनकी हार का जिक्र कर रहे थे Jaundiced eye sees everything yellow. वह उनकी हालत है । क्योंकि आंखों पर रंगीन चश्मा चढ़ा हुआ है और उनकी हर चीज उसी तरह की नजर आ रही है । वे यह नहीं देखते कि हमारे प्रणव जी के अन्दर कितनी कुशलताएं हैं, वे कितने योग्य है । वे बंगाल से नहीं आयें तो हम उनको गुजरात से चुनवा कर ले आये । उनको तकलीफ हो रही है कि जब वे बंगाल से हार गये तो वे गुजरात से चुनकर क्यों आ गये । उनको खुश होना चाहिए था कि उनके प्रदेश का एक व्यक्ति राष्ट्रीय स्तर का नेता है और वह बंगाल, गुजरात तथा देश के किसी भी क्षेत्र से चुनकर आ सकता है ।

उपसभाध्यक्ष महोदय, हमारे कुशल मंत्री श्री प्रणव जी ने जो बजट प्रस्तुत किया है उसकी आज मैं ही प्रशंसा नहीं कर रहा हूं देश का एक-एक नागरिक उसकी प्रशंसा कर रहा है। बजट आने से पहले हमारे विरोधी दल के सदस्यों ने एक ऐसा वातावरण बनाया था कि बजट आ रहा है सावधान। लेकिन श्रीमन्, इनका जो बनाया हुआ गुब्बारा था वह इनकी अपनी ही सुई से फूट गया। क्योंकि बजट के अन्दर देशवासियों को, नागरिकों को जो सुविधायें प्रदान की गई हैं, इनके लिये वह मुंह से कुछ भी बोलें जवाब अलग बैठते हैं, साथ को अपनी पार्टियों के अन्दर ये जरूर इस बात की चर्चा करते हैं कि अरे भई अब क्या इशू उठायें। बजट में कुछ निकला ही नहीं जो जनता के विरोध में होगा। यह जनता के पक्ष का बजट निकल आया। अब इनके पास बातें करने के लिये कुछ है नहीं। यहां पर ये बेचारे बोलते हैं क्योंकि रिकार्ड में कुछ जाना है अपने भविष्य को सुधारने के लिये और इसलिये यहां बोलते हैं। इससे देश के नागरिकों के ऊपर कोई असर पड़ने वाला नहीं है। क्यों? जरा बाजार में जाकर देखिये कि बजट आने के बाद तथा उपसभाध्यक्ष महोदय, पहले मैं यह बता दूं कि हमारा इतना बड़ा मुल्क है, यहां पर 70 करोड़ की आबादी है और कोई भी निर्णय जब लिया जाता है तो उसका प्रभाव होते होते ही होता है, एक दम प्रभाव नहीं हो पाता। आपकी जो आवाज है उसकी भी एक सीमा होती है। आवाज कितनी दूर तक जा सकती है? उसको ज्यादा दूर ले जाने के लिये लाउड स्पीकर की लाइन बिछानी पड़ेगी। इसी प्रकार से जो आज बाजार के अन्दर बजट के आने के बाद चीजों के दाम औंधे मुंह गिर रहे हैं तो जरा इस बात को भी देखें कि यहां पर उस दिन हमारे कुशल मंत्री राव बीरेन्द्र सिंह ने लोक सभा में कहा कि मैं चीनी आज 4 रुपये किलो बिकवा सकता हूं। लेकिन आप एक तरफ हिमायती बनते हैं किसानों के, दूसरी तरफ यह बात कहते हैं। चीनी 4 रुपये किलो बिकवाना आसान है लेकिन मैं किसान का गला नहीं काट सकता हूं जो मैं चीनी 4 रुपये किलो बिकवा दूं। इससे किसान गन्ना बोना बन्द कर देगा। हर चीज पहले से देखनी पड़ती है। यही कारण है कि श्रीमती इंदिरा गांधी के कुशल नेतृत्व की धाक आज सारे विश्व के अन्दर बनी हुई है। आपकी तरह से वह अचानक कोई निर्णय नहीं ले लेती हैं, वह हर चीज को सोचकर, समझकर अपने साथियों के साथ विचार-विमर्श करके लेती हैं। आज बात करते हैं ये लोग मंहगाई की कि मंहगाई बढ़ी है। उपसभाध्यक्ष महोदय, मंहगाई नहीं बढ़ी, मांगें बढ़ रही हैं। हमें खुशी है इस बात की कि मांग दिन दूनी रात चौगुनी बढ़ें, क्योंकि जब मांगें बढ़ती हैं तो देश का विकास होता है। यदि मांगें ही नहीं होंगी तो वहां के व्यक्ति या देश तरक्की नहीं कर सकेगा। आप जाकर देखिये गांव के अन्दर कि वहां पर मोटर साइकिलें चलती हैं, जीपें चलती हैं, वहां के लोग चौपाल में बैठकर टी० वी० देखते हैं, बसों के अन्दर बच्चे सवारी करते हैं, गांव के पास रेल गाड़ियां गुजरती हैं, यह सब देश के विकास की निशानी है। जहां देशों का विकास होता है वहां पर घाटे का बजट आया करता है और वहां पर कुशल प्रशासन शुरू होता है जो कि इस घाटे के बजट से इन्फ्लेशन को रोक सके। इस बजट के अन्दर, उपसभाध्यक्ष महोदय, इन्फ्लेशन रोकने के लिये हमारे कुशल वित्त मंत्री जी ने पूरे प्रयास किये हैं और इसीलिये आज इस बज

[श्री जे० के० जैन]

को बचत और उत्पादन को संज्ञा दी गई है । एक ओर उत्पादन बढ़ाने के लिये हमारे कुशल वित्त मंत्री ने इतनी सुविधाएं प्रदान की हैं कि किस सीमा तक ये उत्पादन बढ़ायेंगे तथा एक्साइज के ऊपर सुविधायें दी जायेंगी और इसी प्रकार से जिन लोगों की आमदनी ज्यादा बढ़ गई है वह अपनी उस आमदनी को बचत खातों में तथा बांड तथा डेक्पोरिटोज में जमा करा सकेंगे । उपसभाध्यक्ष महोदय, हमारे विरोधी दलों के सदस्यों को मैं इस बात के लिये आमंत्रित करता हूं और आह्वान करता हूं कि आओ देश को बनाने में, देश को संवारने में योगदान दें । सिर्फ क्रिटिसिज्म न करें । ठीक है जो गलत चीज होती है उसकी आलोचना जरूर करिये लेकिन जो चीज प्रशंसा करने की है तो उसकी प्रशंसा करना आपका फर्ज बन जाता है । देश के नागरिक नहीं तो आपको अच्छी दृष्टि से नहीं देखेंगे । आप यह मत समझिये कि देश का नागरिक बुद्धिमान नहीं है। यदि आप किसी अच्छी चीज की बुराई करते हैं तो देश का नागरिक भी उसको बुरी दृष्टि से देखता है । अभी जैसा कि हमारे कुछ साथियों ने कहा इस हाउस में भी और दूसरे हाउस में भी कि किस प्रकार से सारे वर्ल्ड के अन्दर मुद्रास्फीति किस तरह से बढ़ रही है । लेकिन आज मुझे यह कहते हुए बड़ा हर्ष हो रहा है कि सारे विश्व के अन्दर हिन्दुस्तान ही एक ऐसा मुल्क है जिस ने श्रीमती इन्दिरा गांधी के नेतृत्व में सन् 1977 तक इन्फ्लेशन को रोका और आज सत्ता में आने के बाद इस महान नेता के नेतृत्व में फिर एक बार इन्फ्लेशन के ऊपर ब्रेक लगाया है । अभी पिछले सप्ताह की बात है एक जगह कहीं गेट-टु-गेदर था वहां पर पता चला कि न्यूजीलैंड के हाई कमिश्नर जो हैं उनके स्वागत में विदाई समारोह किया जा रहा है मैंने उनसे पूछा कि यह विदाई समारोह क्यों तो बोले कि न्यूजीलैंड का हाई कमीशन यहां बन्द हो रहा है । इसका कारण उन्होंने यह बताया कि केवल यहीं हो नहीं और जगह भी बन्द हो रहे हैं, क्योंकि उनके देश में करोड़ों डालर की कमी हो गई है, इन्फ्लेशन बढ़ गया है । मुझे हर्ष है इस बात को कहते हुए कि हमारी नेता के नेतृत्व में विदेशों के अन्दर हमारे दूतावास बन्द नहीं हो रहे हैं। हमारे मिशन बन्द नहीं हो रहे हैं । हमारे मिशन तरक्की कर रहे हैं और दिन दुगना रात चौगुना काम कर रहे हैं । देश का विदेशों के साथ व्यापार बढ़ाने के लिए काम कर रहे हैं ।

श्री अब्दुल रहमान शेख • (उत्तर प्रदेश) : लोग अभी भी फुटपाथ पर सोते हैं ।

श्री जे० के० जैन : चाहे जो आप मर्जी कहें । Jaundiced eye sees everything yellow. (व्यवधान) आपने तो वैसे ही चश्मा चढ़ा रखा है (व्यवधान) जैसे कि मैंने कहा कि देश के नागरिक बजट की प्रशंसा कर रहे हैं । मैं दो चार सुझाव देना चाहता हूं । क्योंकि सिर्फ बोलने के लिए मैं नहीं बोलता । मेरा सुझाव है कि हमारा देश प्रगति की ओर बढ़ रहा है । जहां छोटे-छोटे यंग आन्ट्रप्रानर उद्योग धन्धों की ओर आ रहे हैं वहां यंग आन्ट्रप्रानर की किस प्रकार से हम सहायता करें इसकी ओर भी हमें सोचना होगा । वित्त विभाग की जो कागजी कार्यवाही है उसकी ओर जब हम ध्यान देते हैं और नये उद्योग धन्धों में नौजवान उन फार्मों को देखते हैं 10-10 पेज के फार्म होते हैं जो उनको भरने पड़ते हैं वे देख कर विचलित हो जाते हैं एक

तरह से निरुत्साहित हो जाते हैं कि किसी प्रकार से उद्योग धन्धों में पड़ने के लिए तो महोदय, मेरा निवेदन है कि जहां हमारे कुशल वित्त मंत्री ने कुछ आईटम के ऊपर एक्साइज को हटाया है वहां हमारे देश में कम से कम यंग आन्ट्र-प्रानर्ज को जो अभी नये उद्योग धन्धों में लगे हैं कोई ऐसी सीमा बना दी जाए 10 लाख, 15 लाख की कि इतना उत्पादन करने वाले नौजवान की किसी प्रकार से एक्साइज नहीं लगाया जाएगा। इस प्रकार से एक तो देश का उत्पादन बढ़ाने में मदद मिलेगी दूसरी ओर जो बेरोजगारी की समस्या हमारे सामने खड़ी हुई है उसका भी हम समाधान कर सकेंगे। अतः वित्त मंत्री अपने इस बजट के अन्दर इस प्रकार का कुछ प्रावधान करें कि यंग आन्ट्रप्रानर्ज को यह सुविधा प्रदान करें तो मुझे पूरी उम्मीद है कि लाखों नौजवान छोटे-छोटे उद्योग धन्धे लगाना आरम्भ कर देंगे। सभी जानते हैं कि ब्लैक मनी एक सीमा तक देश में चल रही है। जो ब्लैक मनी इनकम टैक्स की चोरी से आती है वह कहने को हजार-दो हजार, पांच हजार करोड़ होगी लेकिन जो ब्लैक मनी पैरेलल इकोनोमी चल रही है, वह उत्पादन से चल रही है जिस प्रकार से काला धन हमारे देश में चलता है इनकम टैक्स का इसी प्रकार से काला उत्पादन भी बढ़ता जा रहा है।

जब मैं काले उत्पादन की बात करता हूं तो मैं आपका ध्यान इस ओर दिलाना चाहता हूं कि एक फैक्ट्री में जहां 10 ट्रक माल एक्साईज पे करता है तो वहां 10 ट्रक माल एक्साईज के बिना दिये हुए, चोरी करके निकाला जाता है। जब वह 10 ट्रक माल एक तरफ एक्ससाईज की चोरी करता है तो दूसरी ओर वह बिना सेल्स टेक्स के भी बिकता है। जब वह 10 ट्रक माल बिना सेल्स टैक्स के बिकता है तो उसकी जो आमदनी होती है उससे इन्फलेशन बढ़ता है। इसके लिए आपको जहां सुविधाएं देनी होंगी तो वहां कुछ सख्तियां भी बरतनी होंगी।

मेरा आपसे निवेदन है कि आपका जो लो पेड स्टाफ है और कभी-कभी हम चर्चा भी करते हैं कि देश को इंस्पैक्टर राज से बचाईये, इंस्पेक्टर की क्या तनख्वाह है, पांच सौ, सात सौ या आठ सौ। लेकिन जब वह एक फैक्ट्री के अंदर जाता है तो वहां की खुशहाली देखकर यह बात स्वाभाविक है कि वह भी लालच के वशीभूत हो कर उन 10 ट्रकों को पास कर देता है। इसलिए मेरा निवेदन है कि आपको ऊंची तनख्वाह के अफसरों को ऐसी जगहों पर रखना होगा, जहां वे ललायित न हो सकें, जहां उनको अट्रैक्शन न हो इस चीज का रिश्वत लेकर वह माल, जिसको मैं काला उत्पादन, ब्लैक प्रोडयूस की संज्ञा देता हूं, वह देश के अंदर न जाये। पैरेलल इक्नामी जो चल रही है, जो इन्कम टैक्स की चोरी की बात करते हैं वह बहुत मामूली है। लेकिन यह जो काला उत्पादन है यह हजारों, लाखों, करोड़ों का, रोज देश में हो रहा है। इसकी ओर आपको ध्यान देना होगा।

उपसभाध्यक्ष (डा० रफीक जकरीया) : डाक्टर चानना जी से कहिए कि वे नोट करें।

श्री जे० के० जैन : यह तो एक्साईज का मामला है, यह तो फाइनेंस मिनिस्टर ही करेंगे। वैसे यह खुशी की बात है कि उद्योग मंत्री जी यहां मौजूद हैं। वे आपस में उनके साथ बैठकर बातचीत करें।

उपसभाध्यक्ष महोदय, देश में बिजली की बहुत जरूरत है। हमारे बजट में एनर्जी के लिए प्रावधान कुछ कम है। मुझे याद आती है एक बात कि हमारे नौजवान नेता श्री संजय गांधी के साथ जब बात हो रही थी तो उन्होंने कहा था कि यदि मेरा बस चलेगा तो मैं

[श्री ज० के० जैन]

देश के सारे बजट को एनर्जी प्रोडक्शन में लगा दूंगा । जिस देश में यदि बिजली होगी तो उस देश में सब कुछ हो सकता है । आज हमारे पास कमी सिर्फ बिजली की है । जिस स्टेट में देखिए कहीं 10 परसेंट कट चल रहा है, कहीं पांच परसेंट चल रहा है । क्यों चल रहा है, क्योंकि बिजली नहीं है । यदि आज बिजली पूरी दी जाय तो देश के कल कारखाने पूरा उत्पादन करने लगेंगे । उत्पादन बढ़ेगा तो चीजों के दाम स्वाभाविक है कि नीचे गिरेंगे । इसलिए मेरा सुझाव यह है कि बिजली उत्पादन के साथ-साथ बायो गेस के उत्पादन के लिए, गोबर गैस के उत्पादन के लिए सोलर एनर्जी के उत्पादन के लिए हमको कुछ और ज्यादा पैसे का प्राविजन करना चाहिए । क्योंकि यह हमारे देश के विकास की रीढ़ की हड्डी है । यदि हमारे पास पावर नहीं है तो हम कुछ भी उपलब्धि नहीं कर पायेंगे । इसलिए हमारा ध्यान पावर जनरेशन के ऊपर ज्यादा जाना चाहिए और इसलिए ये जो बायो गैस, गोबर गैस और सोलर एनर्जी है । ये इस समय इतने जरूरी हैं क्योंकि सारे देश का पैसा आज बाहर जा रहा है । आज सारी कामर्स मिनिस्ट्री किस काम में लगी हुई है? कि हमको एक्सपोर्ट करना चाहिए । क्यों करना चाहिए ? क्योंकि हमें पैट्रोल और क्रूड मंगाना है देश के बाहर से, और इसमें 15-16 हजार करोड़ रुपया देश के बाहर चला जाता है, 15-16 हजार करोड़ रुपये का माल देश के बाहर चला जाता है । हमारे देश के लोग उस माल से वंचित भी हो जाते है। लेकिन आज के युग में पैट्रोल कितना जरूरी है ? यदि पैट्रोल नहीं मंगायेंगे तो बहुत मुश्किल पड़गी, देश नहीं चल सकता । इसलिए यदि सोलर एनर्जी हमारे देश के अंदर विकसित हो जाय और इसके विकास के लिए यदि हमें विदेश के बड़े-बड़े मुल्कों के साथ कुछ समझौता करना पड़े, कुछ ज्वाइंट वेन्चर्स उनके साथ करने पड़ें तो भी इसके लिए हमें तुरंत प्रयास करना चाहिए । यदि हमारे देश में सोलर एनर्जी का विकास हो गया तो मैं आज इस सदन में कहता हूं कि वह दिन दूर नहीं जब भारत अमेरिका और ब्रिटानिया और बड़े-बड़े मुल्कों से आगे निकल जायेगा ।

उपसभाध्यक्ष महोदय, कुछ राहत हमारे वित्त मंत्री जी ने विदेशों में बसने वाले भारतीयों के लिए दी है । मुझे इस बात की बड़ी खुशी है । लेकिन जो राहत उनको दी है वह बिल्कुल उस प्रकार से है जैसे ऊंट के मुंह में जीरा डाल दें । यह राहत हमें बढ़ानी होगी । एक करोड़ दस लाख भारतीय आज विश्व में बसे हुए हैं और आप भी विदेशों में जाते हैं तो उनके मन की भावनाओं को जानते हैं, राष्ट्रभक्ति को जानते हैं कि वे चाहते हैं कि अपनी मेहनत की कमाई को अपनी मातृभूमि में लगायें । हमको उन्हें सुविधाएं देनी होंगी । अभी जब मैं एक्सपोर्ट की बात कर रहा था, जब हम एक्सपोर्ट को बढ़ाना चाहते हैं, तो हमारी कामर्स मिनिस्ट्री तरह-तरह के इन्सेंटिव देती है कि आप यदि इतना माल एक्सपोर्ट करेंगे; अमुक माल एक्सपोर्ट करेंगे, तो आपको दस या पन्द्रह प्रतिशत कैश इन्सेंटिव दे दिया जाएगा । माल भी देश से बाहर चला गया और कैश इन्सेंटिव भी सरकार को देना पड़ा ।

मेरा सुझाव यह है कि विदेशों में बसने वाले भारतीय यदि अपनी विदेशी मुद्रा को भारतीय मुद्रा में कनवर्ट करेंगे, यदि भारत भेजें, तो जो ब्याज की दर उन्हें दी जाती है, वह तो दी जाए, लेकिन उनको उसके ऊपर कैश इन्सेंटिव दिया जाए । मुझे पूरा विश्वास है कि यदि आप दस या पन्द्रह प्रतिशत कैश इन्सेंटिव उनको दे देंगे, तो जो डालर और पाउंड यहां पर आकर भारतीय मुद्रा में कनवर्ट हो जाएगा, वह करोड़ों-अरबों की संख्या में आपको मिल जाएगा और आपको जो विदेशी मुद्रा की इस समय की जो परेशानी है, वह अवश्य ही सुलभ हो सकेगी ।

श्रीमन, आज जो सोशलिस्ट कण्ट्रीज हैं, उन्होंने भी हर व्यक्ति को एक मकान का अधिकार देने का इलान किया है कि हर व्यक्ति को एक मकान रखने का अधिकार है। मैं इस सदन में मांग करता हूं कि 1500 स्क्वेयर फुट कवर्ड एरिया तक जिन लोगों के पास मकान हैं, उन ऐसे मकानों को वैल्थ टैक्स, हाऊस टैक्स और हर प्रकार के टैक्सों से आप वंचित कराइये। यह जो आज मकानों की कीमतें बढ़ रही हैं, इसके क्या कारण हैं, क्यों इतने-इतने किराये बढ़ते चले जा रहे हैं? आदमी की कमर टूट रही है, वह मकान नहीं ले सकता है। 1500 स्क्वेअर फुट या उससे कम में रहने वाले व्यक्ति को एक मकान की यहां पर घोषणा हो तो सारे देश के अंदर जागृति आएगी। यह एक ऐसी चीज है—मकान बहुत जरूरी है मनुष्य के लिए।

मान्यवर, ओल्ड एज पेंशन आज सभी जानते हैं कि हमारे वृद्ध स्त्री-पुरुष किस प्रकार का जीवन परेशानी में काटते हैं। उनके बुढ़ापे के वक्त में उनकी संतान भी कभी-कभी उनका साथ नहीं देती है। सरकार का यह फर्ज बन जाता है कि ऐसे वयोवृद्ध स्त्री-पुरुषों के लिए कुछ न कुछ एक पेंशन का एलान किया जाए जिससे कि वह अपने बुढ़ापे को सुख से नहीं, तो कम से कम रो कर के तो नहीं काट सकें, यदि हम उनको भोजन प्राप्त करा सकें।

हमारे वित्त मंत्री जी को इस ओर ध्यान जरूर देना चाहिए।

श्रीमन, जब हम बीस-सूत्री कार्यक्रम की चर्चा करते हैं, तो हमें दिखाई देता है कि हमारे विरोधी दल के सदस्य किस प्रकार से इस कार्यक्रम के ऊपर कुठाराघात कर रहे हैं। भाइयों, कभी आपने इस कार्यक्रम को पढ़ा है, जरा पढ़ कर देखिये। यह वही कार्यक्रम है जिसके अंदर आपको गरीब की आत्मा दिखाई देगी। आप इस कार्यक्रम को पढ़िये। उस दिन पीलू मोदी किस प्रकार से उस बीस-सूत्री कार्यक्रम की पुस्तिका को नचा रहे थे। उनको क्या जरूरत है उस कार्यक्रम को पढ़ने की, देखने की और उसके इम्पलिमेंट होने की।

झा साहब आप तो एक गांव से आते हैं गांव के रहने वाले भी हैं, जहां तक मुझे जानकारी है। आपको तो इस कार्यक्रम का पुरजोर समर्थन करना चाहिए, क्योंकि गरीब किसानों के लिए उसके अंदर उठा करके देखिये कि क्या सुविधाएं दी गई हैं, झुग्गी-झोपड़ी में रहने वालों के लिए क्या सुविधाएं दी गई हैं, अनाज उत्पादन करने वालों के लिए क्या सुविधाएं दी गई हैं। यह सब सुविधाएं जब कार्यक्रम बनाये जाते हैं, उनके ऊपर अमल होते हैं, तभी काम चलता है। सिर्फ हवाबाजी करने से या हवा में बातें करने से वही काम होते हैं जो आप लोगों के साथ सन 1977 से लेकर जनवरी 1980 तक हुए। कांग्रेस तीस वर्ष शासन में क्यों रही? क्योंकि कांग्रेस कार्यक्रम बना करके चलती है और चलती थी और यही कारण है कि देश की जनता ने यह देखा कि जो पार्टी प्लानिंग से चल सकती है, वही देश का उद्धार कर सकती है। यह इतनी बड़ी आबादी का मुल्क है और इतनी बड़ी आबादी के मुल्क को हम बिना प्लानिंग के नहीं चला सकते। हमें जहां कठिनाई उठानी पड़ती है, यह समझना चाहिए कि यह जो कठिनाई उठानी पड़ रही है **(समय की घंटी)** इसको हम किसी तरक्की के लिए सहन कर रहे हैं। आज हम नहीं, तो आगे आने वाली पीढ़ी को इसका लाभ जरूर प्राप्त होगा।

मान्यवर, अब मैं पब्लिक सैक्टर के बारे में एक बात और कहना चाहूंगा। पब्लिक सैक्टर यदि हमारे देश में न हो, तो हो सकता है कि प्राइवेट सैक्टर एक मस्त हाथी की तरह देश की जनता के साथ खिलवाड़ करना शुरू कर दे।

[श्री जे० के० जैन]

पब्लिक सैक्टर के अधिकारों की जहां मैं मांग करता हूं कि उनके अधिकार हों, कम से कम इस प्रकार के वेतन और सुविधाएं दी जाएं जिससे कि वह प्राइवेट सैक्टर के व्यापारों के साथ पूरा कम्पीटीशन कर सकें। आप जानते हैं कि प्राइवेट आंट्रप्रान्योर जो बड़ी-बड़ी मिलें चलाते हैं उन के अधिकारी फाइव स्टार होटलों में ठहर सकते हैं, एयरकंडिशन में बड़ी गाड़ी किराए पर लेकर चल सकते हैं। लेकिन हमारी पब्लिक अंडरटेकिंग के अधिकारी थ्री स्टार होटल में ठहर सकते हैं या किसी सरकार के गेस्ट हाउस में ठहर सकते हैं। व्यापार कोई आसान चीज नहीं। बड़े-बड़े समझौते करने पड़ते है विदेशियों से। बड़े-बड़े अतिथियों को बुला कर सत्कार करना पड़ता है। उनको जब तक आप सुविधाएं उपलब्ध करके नहीं बुलायेंगे, उनके साथ व्यापार वार्ता नहीं कर सकते हैं। जहां मैं उनको इस तरह की सुविधाएं देने की मांग करता हूं वहां इस बात की भी पुरजोर मांग करता हूं कि पब्लिक अण्डरटेकिंग चलाने वाले डाइरेक्टर को, चेयरमैन को एक तरफ ये सुविधाएं देते हुए आप उन को दूसरी ओर जिम्मेदार ठहराएं कि यदि इस पब्लिक सेक्टर के अन्दर घाटा हुआ तो तुम्हारी सारी सम्पत्ति कुर्क कर ली जाएगी। आज होड़ लगी हुई है, हर व्यक्ति बनना चाहता है किसी पब्लिक सेक्टर अण्डरटेकिंग का डाइरेक्टर या चेयरमैन। जरूर बनाएं, लेकिन उन के साथ समझौता कीजिए कि यदि अमुक पब्लिक अण्डरटेकिंग के अंदर घाटा हुआ तो तुमको इसके लिए जिम्मेदार ठहराया जाएगा।

उपसभाध्यक्ष जी, जब फिर देश के विकास की बात आ जाती है, देश विकास तभी करता है जब वहां के नागरिक पढ़े-लिखे होते हैं। तो बच्चों को पढ़ाने लिखाने की, उनके पढ़ने लिखने के जो साधन हैं मुझे बड़ी खुशी है यह कहने में कि हमारे वित्त मंत्री महोदय ने बच्चों की पढ़ाई के लिए जो छोटी-छोटी चीजें वह इस्तेमाल करते हैं उन पर टैक्स माफ किए हैं। लेकिन मुझे इस बात का दुःख भी है—मैं अपने साथी खुशवंत जी के साथ पूरा इत्तिफाक रखता हूं कि आप एक ओर देश के विकास की बात करते हैं, देश के नागरिकों को आप शिक्षित बनाना चाहते हैं दूसरी ओर आप किताबों के आने जाने के ऊपर इतना जबर्दस्त पोस्टेज लगाना चाहते हैं, यह बड़ी विडम्बना है। आप को इस ओर ध्यान देना होगा और किताबों के, मैगजीन्स के, पत्रिकाओं के, अखबारों के पोस्टेज के जो दाम आपने बढ़ाए हैं, यदि आप उनको घटा सकेंगे तो देशवासी आपको बहुत ज्यादा धन्यवाद देंगे।

मैं इन शब्दों के साथ माननीय कुशल मन्त्री द्वारा प्रस्तुत बजट का, जिस में श्रीमती इन्दिरा गांधी के कार्यक्रमों की झलक दिखायी देती है, स्वागत करता हूं और विरोधी दल के सदस्यों को आह्वान करता हूं कि वे छोटी दलगत राजनीति में न फंस कर आएं और इस बजट का और 20-सूत्री कार्यक्रम का पुरजोर स्वागत और समर्थन करें। धन्यवाद।

STATEMENT BY MINISTER

Change of Location for a Second Nest Steel Plant in Orissa

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): As the lion. Members are aware, Government of India had decided to locate the second new steel plant at Paradip in